

IN THE HIGH COURT OF
ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :13-12-2023

Date : 13.12.2023									
S L N O.	C.A.N o.	Date of Appli catio n	Case No.	Name of the Applicant	C.C Typ e	Judg e / Cour t Name	C.C Applied For	Deal ing Sec tion	Se at
1	12651 4/202 3	13.12. 2023	WP (C) - 39978 /2023	M R BARIK	C.O .		Order Dtd. 2023-12-12	WRIT BRAN CH-2	(S ea t No - 7)
2	12651 5/202 3	13.12. 2023	WP (C) - 11543 /2016	H.K.MOHANTA	C.O .		Order Dtd. 2023-12-05	WRIT BRAN CH-4	(S ea t No - 17)
3	12651 6/202 3	13.12. 2023	WP (C) - 39981 /2023	M R BARIK	C.O .		Order Dtd. 2023-12-12	WRIT BRAN CH-2	(S ea t No - 7)
4	12651 8/202 3	13.12. 2023	WP (C) - 12926 /2014	R.C.MUDULI	C.O .		Order Dtd. 2023-12-11	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 3)
5	12651 9/202 3	13.12. 2023	WP (C) - 28141 /2023	R.K. ROUT	C.O .		Order Dtd. 2023-12-11	WRIT BRAN CH-6	(S ea t No - 54)
6	12652	13.12.	WP (C)	M R BARIK	C.O		Order Dtd.	WRIT	(S

	0/2023	2023	- 39982 /2023		.		2023-12-12	BRANCH-2	eat No - 7)
7	12652 1/2023	13.12. 2023	WP (C) - 40490 /2023	D.BISWAL	C.O.	COURT NO. 1	Order Dtd. 2024-01-05	WRIT BRANCH-7	(S eat No - 5)
8	12652 2/2023	13.12. 2023	WP (C) - 39967 /2023	M R BARIK	C.O.	COURT NO. 1	Order Dtd. 2023-12-12	WRIT BRANCH-2	(S eat No - 7)
9	12652 4/2023	13.12. 2023	WP (C) - 40073 /2023	S SAHOO	C.O.	COURT NO. 1	Order Dtd. 2023-12-12	WRIT BRANCH-3	(S eat No - 12)
10	12652 5/2023	13.12. 2023	WP (C) - 40069 /2023	S SAHOO	C.O.	COURT NO. 1	Order Dtd. 2023-12-12	WRIT BRANCH-3	(S eat No - 12)
11	12652 7/2023	13.12. 2023	WP (C) - 39971 /2023	M R BARIK	C.O.	COURT NO. 1	Order Dtd. 2023-12-12	WRIT BRANCH-2	(S eat No - 7)
12	12652 9/2023	13.12. 2023	WP (C) - 15340 /2015	M/S. P.C.CHHINCHANI	C.O.	COURT NO. 1	Order Dtd. 2023-12-11	WRIT BRANCH-2	(S eat No - 9)
13	12653 0/2023	13.12. 2023	WP (C) - 39974 /2023	M R BARIK	C.O.	COURT NO. 1	Order Dtd. 2023-12-12	WRIT BRANCH-2	(S eat No - 7)
14	12653 1/2023	13.12. 2023	WP (C) - 15340 /2015	S.K. RATH	C.O.	COURT NO. 1	Order Dtd. 2023-12-11	WRIT BRANCH-2	(S eat No

									-9)
15	12653 2/2023	13.12. 2023	WP (C) - 40164 /2023	AUROBINDA SAHOO	C.O.	COUR T NO. 1	Order Dtd. 2023-12-12	WRIT BRAN CH-4	(S ea t No - 17)
16	12653 4/2023	13.12. 2023	WP (C) - 40332 /2023	S. SAHOO	C.O.	COUR T NO. 1	Order Dtd. 2023-12-12	WRIT BRAN CH-6	(S ea t No - 16)
17	12653 5/2023	13.12. 2023	WP (C) - 40331 /2023	S SAHOO	C.O.	COUR T NO. 1	Order Dtd. 2023-12-12	WRIT BRAN CH-6	(S ea t No - 16)
18	12653 6/2023	13.12. 2023	WP (C) - 11718 /2021	B.K.SWAIN	C.O.	COUR T NO. 1	Order Dtd. 2023-12-11	WRIT BRAN CH-6	(S ea t No - 25)
19	12653 7/2023	13.12. 2023	WP (C) - 20774 /2021	C R NAYAK	C.O.	COUR T NO. 1	Order Dtd. 2023-12-12	WRIT BRAN CH-8	(S ea t No - 41)
20	12653 9/2023	13.12. 2023	CONTC - 8803/ 2023	S R PANI	C.O.	COUR T NO. 1	Order Dtd. 2023-12-11	CONT EMPT	(S ea t No - 3)
21	12654 1/2023	13.12. 2023	CONTC - 8146/ 2023	KAMALAKANTA NATH	C.O.	COUR T NO. 1	Order Dtd. 2023-12-11	CONT EMPT	(S ea t No - 5)
22	12654 2/2023	13.12. 2023	LAA- 29/20 19	S P SAHOO	C.O.	DR (J)	Order Dtd. 2023-12-12	FIRS T APPE AL	(S ea t No

									-5)
23	126543/2023	13.12.2023	WP (C) - 17292/2023	S P SAHOO	C.O.	COURT NO. 23	Order Dtd. 2023-12-11	WRIT BRANCH-4	(Seat No - 38)
24	126546/2023	13.12.2023	RVWPE T- 364/2023	S R PANI	C.O.	COURT NO. 23	Order Dtd. 2023-12-11		(Seat No - 38)
25	126549/2023	13.12.2023	CONTC - 3358/2023	S R PANI	C.O.	COURT NO. 23	Order Dtd. 2023-12-11	CONT EMPT	(Seat No - 2)
26	126550/2023	13.12.2023	WPC (O AC) - 1408/2019	TAPAN SWAIN	C.O.	COURT NO. 23	Order Dtd. 2023-12-11	OA Branch	(Seat No - 1)
27	126554/2023	13.12.2023	WPC (O AC) - 185/2016	S K NAYAK	C.O.	COURT NO. 23	Order Dtd. 2023-12-12	OA Branch	(Seat No - 1)
28	126556/2023	13.12.2023	WP (C) - 26951/2023	S. DASH	C.O.	COURT NO. 23	Order Dtd. 2023-12-08	WRIT BRANCH-2	(Seat No - 9)
29	126557/2023	13.12.2023	WP (C) - 40206/2023	M. NAIK	C.O.	COURT NO. 23	Order Dtd. 2023-12-12	WRIT BRANCH-5	(Seat No - 23)
30	126558/2023	13.12.2023	WP (C) - 40208/2023	M. NAIK	C.O.	COURT NO. 23	Order Dtd. 2023-12-12	WRIT BRANCH-5	(Seat No - 23)

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31	126559/2023	13.12.2023	WP (C) - 40141/2023	SUBASH CH PANI	C.O.	COURT NO. 23	Order Dtd. 2023-12-11	WRIT BRANCH-4	(Seat No - 17)
32	126560/2023	13.12.2023	WP (C) - 39355/2023	R.C.MUDULI	C.O.	COURT NO. 23	Order Dtd. 2023-12-12	WRIT BRANCH-2	(Seat No - 6)
33	126561/2023	13.12.2023	WPC (OAC) - 3358/2014	S K NAYAK	C.O.	COURT NO. 23	Order Dtd. 2023-12-12	OA Branch	(Seat No - 1)
34	126562/2023	13.12.2023	WP (C) - 39906/2023	T. BAG	C.O.	COURT NO. 1	Order Dtd. 2024-01-05	WRIT BRANCH-2	(Seat No - 7)
35	126563/2023	13.12.2023	WPC (OAC) - 3885/2014	S K NAYAK	C.O.	COURT NO. 1	Order Dtd. 2023-12-12	OA Branch	(Seat No - 1)
36	126564/2023	13.12.2023	WP (C) - 39885/2023	RANJIT MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2023-12-12	WRIT BRANCH-1	(Seat No - 49)
37	126565/2023	13.12.2023	WPC (OAC) - 4025/2014	S MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2023-12-12	OA Branch	(Seat No - 1)
38	126566/2023	13.12.2023	WPC (OAC) - 4025/2014	S K NAYAK	C.O.	COURT NO. 1	Order Dtd. 2023-12-12	OA Branch	(Seat No - 1)
39	126567/2023	13.12.2023	WP (C) -	RANJIT MOHANTY	C.O.	COURT	Order Dtd. 2023-12-12	WRIT BRANCH	(Seat No - 1)

	3		39884/2023			NO. 1		CH-1	t No - 49)
40	126568/2023	13.12.2023	WPC (O A) - 16/2019	DILIP SAMAL	C.O.	COURT NO. 1	Order Dtd. 2023-11-10	OA Branch	(Seat No - 1)
41	126569/2023	13.12.2023	WP (C) - 39573/2023	K.C. SAMAL	C.O.	COURT NO. 1	Order Dtd. 2023-12-12	WRIT BRANCH-5	(Seat No - 22)
42	126570/2023	13.12.2023	CONTC - 9476/2023	BASUDEV BARIK	C.O.	COURT NO. 1	Order Dtd. 2023-12-12		(Seat No - 22)
43	126571/2023	13.12.2023	CONTC - 9486/2023	S SATAPATHY	C.O.	COURT NO. 1	Order Dtd. 2023-12-12		(Seat No - 22)
44	126572/2023	13.12.2023	WP (C) - 16632/2022	T.SWAIN	C.O.	COURT NO. 1	Order Dtd. 2023-12-04	WRIT BRANCH-6	(Seat No - 16)
45	126573/2023	13.12.2023	CONTC - 9487/2023	S SATAPATHY	C.O.	COURT NO. 1	Order Dtd. 2023-12-12		(Seat No - 16)
46	126574/2023	13.12.2023	CONTC - 8510/2023	S K SAHOO	C.O.	COURT NO. 1	Order Dtd. 2023-12-12		(Seat No - 16)

47	126575/2023	13.12.2023	CONTC - 8701/2023	LOKANATH RATH	C.O.	COURT NO. 1	Order Dtd. 2023-12-12	CONT EMPT	(Seat No - 2)
48	126576/2023	13.12.2023	CONTC - 8702/2023	LOKANATH RATH	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	CONT EMPT	(Seat No - 2)
49	126577/2023	13.12.2023	CONTC - 9453/2023	KSHIROD KUMAR PAHIL	C.O.	COURT NO. 1	Order Dtd. 2023-12-12		(Seat No - 2)
50	126578/2023	13.12.2023	WP (C) - 16259/2016	S.K. SAHU	C.O.	COURT NO. 1	Order Dtd. 2023-12-12	WRIT BRAN CH-4	(Seat No - 19)
51	126579/2023	13.12.2023	CONTC - 9450/2023	S N JENA	C.O.	COURT NO. 1	Order Dtd. 2023-12-12		(Seat No - 19)
52	126580/2023	13.12.2023	WP (C) - 40491/2023	M.K.NAYAK	C.O.	COURT NO. 1	Order Dtd. 2023-12-21	WRIT BRAN CH-7	(Seat No - 5)
53	126581/2023	13.12.2023	CONTC - 9458/2023	A K NAYAK	C.O.	COURT NO. 1	Order Dtd. 2023-12-12		(Seat No - 5)
54	126582/2023	13.12.2023	WP (C) - 40494/2023	M.K.NAYAK	C.O.	COURT NO. 1	Order Dtd. 2023-12-21	WRIT BRAN CH-7	(Seat No - 5)
55	126583/2023	13.12.2023	WP (C) - 35049	B K PAL	C.O.	COURT NO.	Order Dtd. 2023-12-11	WRIT BRAN CH-3	(Seat No - 5)

			/2023			1			No - 12)
56	126584/2023	13.12.2023	WP (C) - 15248/2020	K.C.SWAIN	C.O.	COURT NO. 24	Order Dtd. 2024-01-05	WRIT BRANCH-5	(Seat No - 20)
57	126585/2023	13.12.2023	BLAPL - 12007/2023	RUDRA PRASAD MOHAPATRA	C.O.	COURT NO. 24	Order Dtd. 2023-12-11	BAIL -2	(Seat No - 9)
58	126586/2023	13.12.2023	WP (C) - 12706/2018	K.K.MOHANTY	C.O.	COURT NO. 24	Order Dtd. 2023-12-11	WRIT BRANCH-5	(Seat No - 20)
59	126587/2023	13.12.2023	WP (C) - 39824/2023	MD. MOKIM	C.O.	COURT NO. 24	Order Dtd. 2023-12-11	WRIT BRANCH-1	(Seat No - 49)
60	126588/2023	13.12.2023	BLAPL - 11978/2023	RAMESH CHANDRA MAHARANA	C.O.	COURT NO. 24	Order Dtd. 2023-12-11	BAIL -1	(Seat No - 4)
61	126589/2023	13.12.2023	WP (C) - 12706/2018	R.K. SAHU	C.O.	COURT NO. 24	Order Dtd. 2023-12-11	WRIT BRANCH-5	(Seat No - 20)
62	126590/2023	13.12.2023	WP (C) - 39829/2023	MD. MOKIM	C.O.	COURT NO. 24	Order Dtd. 2023-12-11	WRIT BRANCH-1	(Seat No - 49)
63	126591/2023	13.12.2023	WP (C) -	MD. MOKIM	C.O.	COURT	Order Dtd. 2023-12-11	WRIT BRANCH	(Seat

	3		39826 /2023			NO. 24		CH-1	t No - 49)
6 4	12659 2/202 3	13.12. 2023	WP (C) - 13332 /2016	RABI SAMAL	C.O .	COUR T NO. 24	Order Dtd. 2023-12-05	WRIT BRAN CH-3	(S ea t No - 28)
6 5	12659 3/202 3	13.12. 2023	CRLMP - 2248/ 2023	SUVENDU BARIK	C.O .	COUR T NO. 24	Order Dtd. 2023-12-11	WRIT BRAN CH-1	(S ea t No - 4)
6 6	12659 4/202 3	13.12. 2023	WP (C) - 39356 /2023	BASUDEV BARIK	C.O .	COUR T NO. 24	Order Dtd. 2023-12-12	WRIT BRAN CH-2	(S ea t No - 6)
6 7	12659 5/202 3	13.12. 2023	CRLMP - 2298/ 2023	M MOHANTY	C.O .	COUR T NO. 24	Order Dtd. 2023-12-11	WRIT BRAN CH-1	(S ea t No - 4)
6 8	12659 6/202 3	13.12. 2023	WP (C) - 39357 /2023	BASUDEV BARIK	C.O .	COUR T NO. 24	Order Dtd. 2023-12-12	WRIT BRAN CH-2	(S ea t No - 6)
6 9	12659 7/202 3	13.12. 2023	CRLMP - 2313/ 2023	B MISHRA	C.O .	COUR T NO. 24	Order Dtd. 2023-12-11	WRIT BRAN CH-2	(S ea t No - 50)
7 0	12659 8/202 3	13.12. 2023	WP (C) - 39581 /2023	BASUDEV BARIK	C.O .	COUR T NO. 24	Order Dtd. 2023-12-12	WRIT BRAN CH-5	(S ea t No - 22)
7 1	12659 9/202 3	13.12. 2023	CRLMP - 2318/ 2023	GANESH SAHOO	C.O .	COUR T NO.	Order Dtd. 2023-12-11	WRIT BRAN CH-2	(S ea t

			2023			24			No - 50)
72	126600/2023	13.12.2023	WP (C) - 39590/2023	B.BARIK	C.O.	COURT NO. 24	Order Dtd. 2023-12-12	WRIT BRANCH-5	(Seat No - 22)
73	126601/2023	13.12.2023	CRLMP - 2336/2023	GANESH SAHOO	C.O.	COURT NO. 24	Order Dtd. 2023-12-11	WRIT BRANCH-2	(Seat No - 50)
74	126602/2023	13.12.2023	WP (C) - 13867/2018	DILLIP SAMAL	C.O.	COURT NO. 24	Order Dtd. 2023-12-11	WRIT BRANCH-2	(Seat No - 7)
75	126603/2023	13.12.2023	WP (C) - 39701/2023	M.K.MOHANTY	C.O.	COURT NO. 24	Order Dtd. 2023-12-12	WRIT BRANCH-7	(Seat No - 44)
76	126604/2023	13.12.2023	WP (C) - 20677/2023	S.C.D. DASH	C.O.	COURT NO. 24	Order Dtd. 2023-12-11	WRIT BRANCH-4	(Seat No - 38)
77	126605/2023	13.12.2023	CRLMP - 2259/2023	HK MOHANTO	C.O.	COURT NO. 24		WRIT BRANCH-1	(Seat No - 4)
78	126606/2023	13.12.2023	WP (C) - 38738/2023	BIKRAM SAMAL	C.O.	COURT NO. 24	Order Dtd. 2023-12-12	WRIT BRANCH-4	(Seat No - 52)
79	126607/2023	13.12.2023	CRLMP -	PR PARIDA	C.O.	COURT	Order Dtd. 2023-12-11	WRIT BRANCH	(Seat

	3		2262/ 2023			NO. 24		CH-1	t No - 4)
8 0	12660 8/202 3	13.12. 2023	WP (C) - 34854 /2023	S.P. SAMANTA	C.O .	COUR T NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRAN CH-8	(S ea t No - 39)
8 1	12660 9/202 3	13.12. 2023	CRLMP - 2263/ 2023	AMLAN SHAKTI PAUL	C.O .	COUR T NO. 17	Order Dtd. 2023-12-11	WRIT BRAN CH-1	(S ea t No - 4)
8 2	12661 0/202 3	13.12. 2023	WP (C) - 40005 /2023	BABITA SAHU	C.O .	COUR T NO. 20	Order Dtd. 2023-12-11	WRIT BRAN CH-3	(S ea t No - 12)
8 3	12661 1/202 3	13.12. 2023	MACA- 1002/ 2014	S.K. DASH	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-11-23	MISC . APPE AL SEC.	(S ea t No - 4)
8 4	12661 2/202 3	13.12. 2023	CRLMP - 2264/ 2023	BYOMAKESH TRIPATHY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-12-11	WRIT BRAN CH-1	(S ea t No - 4)
8 5	12661 3/202 3	13.12. 2023	WP (C) - 39713 /2023	P K MISHRA	C.O .	COUR T NO. 20	Order Dtd. 2023-12-11	WRIT BRAN CH-7	(S ea t No - 44)
8 6	12661 4/202 3	13.12. 2023	MACA- 1002/ 2014	P.K.PARIDA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-11-23	MISC . APPE AL SEC.	(S ea t No - 4)
8 7	12661 5/202 3	13.12. 2023	WP (C) - 40006 /2023	BABITA SAHU	C.O .	COUR T NO. 20	Order Dtd. 9999-12-31	WRIT BRAN CH-3	(S ea t No

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88	126616/2023	13.12.2023	ABLAP L-13250/2022	HEMANTA KUMAR MOHANTA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-17	BAIL -1	(Seat No - 4)
89	126617/2023	13.12.2023	CRLMP - 2265/2023	BYOMAKESH TRIPATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-12-11	WRIT BRANCH-1	(Seat No - 4)
90	126618/2023	13.12.2023	WP (C) - 40153/2023	SITANSU MOHAN SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-12-11	WRIT BRANCH-4	(Seat No - 17)
91	126619/2023	13.12.2023	ABLAP L-3689/2023	S.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-05-01	BAIL -1	(Seat No - 1)
92	126620/2023	13.12.2023	WP (C) - 40154/2023	SITANSU MOHAN SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-12-11	WRIT BRANCH-4	(Seat No - 17)
93	126621/2023	13.12.2023	ABLAP L-9974/2023	J. PARDHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-09-26		(Seat No - 17)
94	126622/2023	13.12.2023	CRLMP - 2268/2023	BRAJA MOHAN SARANGI	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-12-11	WRIT BRANCH-1	(Seat No - 4)
95	126623/2023	13.12.2023	CMP-866/2016	P K SWAIN	C.O.	COURT NO. 20	Order Dtd. 2023-12-11	WRIT BRANCH-4	(Seat No -)

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96	126624/2023	13.12.2023	WP (C) - 40047/2023	D.K.MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2023-12-11	WRIT BRANCH-3	(Seat No - 12)
97	126625/2023	13.12.2023	CMP-408/2019	R K MOHAPATRA	C.O.	COURT NO. 1	Order Dtd. 2024-02-27	WRIT BRANCH-5	(Seat No - 20)
98	126626/2023	13.12.2023	WP (C) - 12065/2023	DILLIP SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-3	(Seat No - 33)
99	126627/2023	13.12.2023	CRLMP - 2269/2023	RK NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-12-11	WRIT BRANCH-1	(Seat No - 4)
100	126628/2023	13.12.2023	WP (C) - 39667/2023	M.R.BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-12-11	WRIT BRANCH-6	(Seat No - 26)
101	126629/2023	13.12.2023	CRLMP - 2270/2023	N ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-12-11	WRIT BRANCH-1	(Seat No - 4)
102	126630/2023	13.12.2023	FAO-105/2023	S.K.SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-12-11	MISC APPELL SEC.	(Seat No - 2)
103	126631/2023	13.12.2023	CMP-992/2023	S K LENKA	C.O.	COURT NO. 20	Order Dtd. 2023-12-12	WRIT BRANCH-6	(Seat No -

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104	12663 2/2023	13.12. 2023	CRLMP - 2272/ 2023	MN MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2023-12-11	WRIT BRAN CH-1	(Seat No- 4)
105	12663 3/2023	13.12. 2023	CMP- 653/2 023	BISWAJIT DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-29	WRIT BRAN CH-3	(Seat No- 28)
106	12663 4/2023	13.12. 2023	CRLMP - 2273/ 2023	N SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-12-11	WRIT BRAN CH-1	(Seat No- 4)
107	12663 5/2023	13.12. 2023	CMP- 1103/ 2023	P BASTIA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-12-11	WRIT BRAN CH-8	(Seat No- 41)
108	12663 6/2023	13.12. 2023	WP (C) - 39583 /2023	B.BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-12-12	WRIT BRAN CH-5	(Seat No- 22)
109	12663 7/2023	13.12. 2023	CRLMP - 2278/ 2023	PRABHAT KUMAR DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-12-11	WRIT BRAN CH-1	(Seat No- 4)
110	12663 8/2023	13.12. 2023	WP (C) - 39587 /2023	B.BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-12-12	WRIT BRAN CH-5	(Seat No- 22)
111	12663 9/2023	13.12. 2023	CMP- 1103/ 2023	P C MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-12-11	WRIT BRAN CH-8	(Seat No- -

									41)
1 1 2	12664 0/202 3	13.12. 2023	WP (C) - 39588 /2023	B.BARIK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-12-12	WRIT BRAN CH-5	(S ea t No - 22)
1 1 3	12664 1/202 3	13.12. 2023	CRLMP - 2280/ 2023	G JAYASINGH	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-12-11	WRIT BRAN CH-1	(S ea t No - 4)
1 1 4	12664 2/202 3	13.12. 2023	WP (C) - 23888 /2023	S. DASH	C.O .	COUR T NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRAN CH-8	(S ea t No - 29)
1 1 5	12664 3/202 3	13.12. 2023	CMP- 1104/ 2023	RABI SAMAL	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-12-11	WRIT BRAN CH-8	(S ea t No - 41)
1 1 6	12664 4/202 3	13.12. 2023	WP (C) - 39166 /2023	K.K. NATH	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-12-12	WRIT BRAN CH-8	(S ea t No - 29)
1 1 7	12664 5/202 3	13.12. 2023	CRLMP - 2282/ 2023	PK MOHANTY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-12-11	WRIT BRAN CH-1	(S ea t No - 4)
1 1 8	12664 6/202 3	13.12. 2023	WP (C) - 39307 /2023	RAMA KRISHNA BISOI	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-12-12	WRIT BRAN CH-2	(S ea t No - 6)
1 1 9	12664 7/202 3	13.12. 2023	CMP- 1081/ 2023	SK MEHERULLA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-12-11	WRIT BRAN CH-7	(S ea t No -

									55)
120	126648/2023	13.12.2023	CRLMP - 2283/2023	S BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-12-11	WRIT BRANCH-1	(Seat No - 4)
121	126649/2023	13.12.2023	CMP-858/2022	B BARAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-12-11	WRIT BRANCH-7	(Seat No - 15)
122	126650/2023	13.12.2023	CRLMP - 2284/2023	PRAMOD KUMAR JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-12-11	WRIT BRANCH-1	(Seat No - 4)
123	126651/2023	13.12.2023	RPFAM - 53/2023	S MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2023-12-11		(Seat No - 4)
124	126652/2023	13.12.2023	CRLMP - 2343/2023	B. SINGH	C.O.	COURT NO. 20	Order Dtd. 2023-12-11	WRIT BRANCH-2	(Seat No - 50)
125	126653/2023	13.12.2023	RPFAM - 276/2023	SARADA NAYAK	C.O.	COURT NO. 20	Order Dtd. 2024-02-27	FIRST APPEAL	(Seat No - 5)
126	126654/2023	13.12.2023	CRLMP - 2285/2023	SK PRADHAN	C.O.	COURT NO. 20	Order Dtd. 2023-12-11	WRIT BRANCH-1	(Seat No - 4)
127	126655/2023	13.12.2023	CRLMP - 2345/2023	BYOMAKESH TRIPATHY	C.O.	COURT NO. 20	Order Dtd. 2023-12-11	WRIT BRANCH-2	(Seat No - 50)

1 2 8	12665 6/202 3	13.12. 2023	CRLMP - 2353/ 2023	A.MOHANTY	C.O .	COUR T NO. 20	Order Dtd. 2023-12-11	WRIT BRAN CH-2	(S ea t No - 50)
1 2 9	12665 7/202 3	13.12. 2023	CRLMP - 2292/ 2023	BYOMAKESH TRIPATHY	C.O .	COUR T NO. 20	Order Dtd. 2023-12-11	WRIT BRAN CH-1	(S ea t No - 4)
1 3 0	12665 8/202 3	13.12. 2023	CRLMP - 2355/ 2023	H.K. PATRA	C.O .	COUR T NO. 20	Order Dtd. 2023-12-11	WRIT BRAN CH-2	(S ea t No - 50)
1 3 1	12665 9/202 3	13.12. 2023	CRLMP - 2294/ 2023	BYOMAKESH TRIPATHY	C.O .	COUR T NO. 20	Order Dtd. 2023-12-11	WRIT BRAN CH-1	(S ea t No - 4)
1 3 2	12666 0/202 3	13.12. 2023	CRLMP - 2356/ 2023	S.K.BISWAL	C.O .	COUR T NO. 20		WRIT BRAN CH-2	(S ea t No - 50)
1 3 3	12666 1/202 3	13.12. 2023	CRLMP - 2359/ 2023	ACHYUTANANDA PATTANAİK	C.O .	COUR T NO. 20	Order Dtd. 2023-12-11	WRIT BRAN CH-2	(S ea t No - 50)
1 3 4	12666 2/202 3	13.12. 2023	CRLMP - 2296/ 2023	P BEHERA	C.O .	COUR T NO. 20	Order Dtd. 2023-12-11	WRIT BRAN CH-1	(S ea t No - 4)
1 3 5	12666 3/202 3	13.12. 2023	CRLMP - 2363/ 2023	G.R. PATRA	C.O .	COUR T NO. 17	Order Dtd. 2023-12-19	WRIT BRAN CH-2	(S ea t No - 50)

136	126664/2023	13.12.2023	CRLMP - 2367/2023	SAROJ KUMAR SWAIN	C.O .	COURT NO. 17	Order Dtd. 2023-12-11	WRIT BRANCH-2	(Seat No - 50)
137	126665/2023	13.12.2023	CRLMP - 2369/2023	T. NAYAK	C.O .	COURT NO. 17	Order Dtd. 2023-12-11	WRIT BRANCH-2	(Seat No - 50)
138	126666/2023	13.12.2023	RPFAM - 417/2023	PITABAS NAYAK	C.O .	COURT NO. 20	Order Dtd. 2023-12-11	FIRST APPEAL	(Seat No - 5)
139	126667/2023	13.12.2023	CRLMP - 2297/2023	KALI PRASAD MOHANTY	C.O .	COURT NO. 20	Order Dtd. 2023-12-11	WRIT BRANCH-1	(Seat No - 4)
140	126668/2023	13.12.2023	BLAPL - 878/2023	A KALASH	C.O .	COURT NO. 20	Order Dtd. 2023-12-11	BAIL -2	(Seat No - 8)
141	126669/2023	13.12.2023	CRLMP - 2305/2023	M.BEHERA	C.O .	COURT NO. 20	Order Dtd. 2023-12-11	WRIT BRANCH-2	(Seat No - 50)
142	126670/2023	13.12.2023	CRLMP - 2309/2023	S.P. SAMANTA	C.O .	COURT NO. 20	Order Dtd. 2023-12-11	WRIT BRANCH-2	(Seat No - 50)
143	126671/2023	13.12.2023	BLAPL - 11792/2023	LAXMIDHAR MOHANTY	C.O .	COURT NO. 20	Order Dtd. 2023-12-08		(Seat No - 50)

144	12667 2/2023	13.12. 2023	CRLMP - 2316/ 2023	ATMAJIT MANMITH DAS	C.O .	COUR T NO. 20	Order Dtd. 2023-12-11	WRIT BRAN CH-2	(S ea t No - 50)
145	12667 3/2023	13.12. 2023	BLAPL - 11817 /2023	P K MOHANTY	C.O .	COUR T NO. 20	Order Dtd. 2023-12-11	BAIL -2	(S ea t No - 11)
146	12667 4/2023	13.12. 2023	CRLMP - 2319/ 2023	SUBRAT KUMAR DAS	C.O .	COUR T NO. 20	Order Dtd. 2023-12-11	WRIT BRAN CH-2	(S ea t No - 50)
147	12667 5/2023	13.12. 2023	BLAPL - 11846 /2023	PRASANJIT BEHERA	C.O .	COUR T NO. 20	Order Dtd. 2023-12-11	BAIL -2	(S ea t No - 11)
148	12667 6/2023	13.12. 2023	BLAPL - 12750 /2023	BIKRAM KESHARI BAL	C.O .	COUR T NO. 20	Order Dtd. 2023-12-11	BAIL -2	(S ea t No - 10)
149	12667 7/2023	13.12. 2023	CRLRE V- 681/2 003	G SUNDARA	C.O .	COUR T NO. 20	Order Dtd. 2023-12-08	CRIM INAL REVI SION	(S ea t No - 3)
150	12667 8/2023	13.12. 2023	ABLAP L- 13919 /2023	BIBHUTI RANJAN MOHANTY	C.O .	COUR T NO. 20	Order Dtd. 2023-12-12	BAIL -1	(S ea t No - 1)
151	12667 9/2023	13.12. 2023	ABLAP L- 12783 /2023	J PRADHAN	C.O .	COUR T NO. 20	Order Dtd. 2023-12-12	BAIL -1	(S ea t No - 1)

152	126680/2023	13.12.2023	ABLAP L-13995/2023	A.K.MISHRA	C.O.	COURT NO. 11	Order Dtd. 2023-11-29	BAIL -1	(Seat No - 1)
153	126681/2023	13.12.2023	ABLAP L-12820/2023	J PRADHAN	C.O.	COURT NO. 11	Order Dtd. 2023-12-12	BAIL -2	(Seat No - 7)
154	126682/2023	13.12.2023	ABLAP L-14575/2023	PARSURAM PARIJA	C.O.	COURT NO. 11	Order Dtd. 2023-12-12	BAIL -2	(Seat No - 10)
155	126683/2023	13.12.2023	ABLAP L-14571/2023	R.SETHI	C.O.	COURT NO. 11	Order Dtd. 2024-01-30	BAIL -2	(Seat No - 10)
156	126684/2023	13.12.2023	ABLAP L-14576/2023	BALARAM SINGH	C.O.	COURT NO. 11	Order Dtd. 2023-12-12	BAIL -2	(Seat No - 10)
157	126685/2023	13.12.2023	ABLAP L-14551/2023	G. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2023-12-12	BAIL -2	(Seat No - 10)
158	126686/2023	13.12.2023	ABLAP L-12787/2023	M.MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2023-12-12	BAIL -1	(Seat No - 1)
159	126687/2023	13.12.2023	ABLAP L-14562/2023	J KAMILA	C.O.	COURT NO. 11	Order Dtd. 2023-12-12	BAIL -2	(Seat No - 10)

160	126688/2023	13.12.2023	ABLAP L-14574/2023	B S SWAIN	C.O.	COURT NO. 11	Order Dtd. 2023-12-12	BAIL -2	(Seat No - 10)
161	126689/2023	13.12.2023	ABLAP L-12787/2023	R.K. SAHU	C.O.	COURT NO. 11	Order Dtd. 2023-12-12	BAIL -1	(Seat No - 1)
162	126690/2023	13.12.2023	ABLAP L-14561/2023	PK PANI	C.O.	COURT NO. 11	Order Dtd. 2023-12-12	BAIL -2	(Seat No - 10)
163	126691/2023	13.12.2023	ABLAP L-14570/2023	B S SWAIN	C.O.	COURT NO. 11	Order Dtd. 2024-01-30	BAIL -2	(Seat No - 10)
164	126692/2023	13.12.2023	ABLAP L-8840/2023	M.MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2023-12-12	BAIL -2	(Seat No - 10)
165	126693/2023	13.12.2023	ABLAP L-13117/2023	P.R.SWAIN	C.O.	COURT NO. 11	Order Dtd. 2023-11-15	BAIL -1	(Seat No - 3)
166	126694/2023	13.12.2023	ABLAP L-14553/2023	S DASH	C.O.	COURT NO. 11	Order Dtd. 2023-12-12	BAIL -2	(Seat No - 10)
167	126695/2023	13.12.2023	ABLAP L-14413/2023	A K MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2023-12-07		(Seat No - 10)

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168	12669 6/2023	13.12. 2023	ABLAP L- 14552 /2023	MN MOHANTY	C.O .	COUR T NO. 11	Order Dtd. 2023-12-12	BAIL -2	(S ea t No - 10)
169	12669 7/2023	13.12. 2023	ABLAP L- 14591 /2023	J.P. KAR	C.O .	COUR T NO. 11	Order Dtd. 2023-12-12	BAIL -2	(S ea t No - 10)
170	12669 8/2023	13.12. 2023	ABLAP L- 14321 /2023	C R NAYAK	C.O .	COUR T NO. 11	Order Dtd. 2023-12-12	BAIL -1	(S ea t No - 3)
171	12669 9/2023	13.12. 2023	ABLAP L- 14550 /2023	S MOHANTY	C.O .	COUR T NO. 11	Order Dtd. 2023-12-12	BAIL -2	(S ea t No - 10)
172	12670 0/2023	13.12. 2023	ABLAP L- 14311 /2023	N C SINHA	C.O .	COUR T NO. 11	Order Dtd. 2023-12-12	BAIL -1	(S ea t No - 3)
173	12670 1/2023	13.12. 2023	ABLAP L- 14589 /2023	SAROJ KUMAR DASH	C.O .	COUR T NO. 11	Order Dtd. 2023-12-12	BAIL -2	(S ea t No - 10)
174	12670 2/2023	13.12. 2023	ABLAP L- 14549 /2023	AMLAN SHAKTI PAUL	C.O .	COUR T NO. 11	Order Dtd. 2023-12-12	BAIL -2	(S ea t No - 10)
175	12670 3/2023	13.12. 2023	ABLAP L- 14588 /2023	SAROJ KUMAR DASH	C.O .	COUR T NO. 11	Order Dtd. 2023-12-12	BAIL -2	(S ea t No - 10)

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176	126704/2023	13.12.2023	CRLMC - 2760/2023	U.C. JENA	C.O.	COURT NO. 11	Order Dtd. 2023-08-18	CRIMINAL MISC	(Seat No - 3)
177	126705/2023	13.12.2023	ABLAP L- 13890/2023	H K TRIPATHY	C.O.	COURT NO. 11	Order Dtd. 2023-12-12		(Seat No - 3)
178	126706/2023	13.12.2023	ABLAP L- 14543/2023	KN SAHOO	C.O.	COURT NO. 11	Order Dtd. 2023-12-12	BAIL -2	(Seat No - 10)
179	126707/2023	13.12.2023	ABLAP L- 13843/2023	P K MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-01-09		(Seat No - 10)
180	126708/2023	13.12.2023	CRLMC - 2760/2023	U.C. JENA	C.O.	COURT NO. 11	Order Dtd. 2023-08-18	CRIMINAL MISC	(Seat No - 3)
181	126709/2023	13.12.2023	ABLAP L- 14538/2023	S DASH	C.O.	COURT NO. 11	Order Dtd. 2023-12-12	BAIL -2	(Seat No - 10)
182	126710/2023	13.12.2023	ABLAP L- 8783/2023	MANORANJAN PADHI	C.O.	COURT NO. 11	Order Dtd. 2023-12-12	BAIL -2	(Seat No - 9)
183	126711/2023	13.12.2023	ABLAP L- 13648/2023	A K BEHERA	C.O.	COURT NO. 11	Order Dtd. 2023-11-23	BAIL -1	(Seat No - 6)

184	126712/2023	13.12.2023	ABLAP L-14537/2023	AK BEHERA	C.O.	COURT NO. 11	Order Dtd. 2023-12-12	BAIL -2	(Seat No - 10)
185	126713/2023	13.12.2023	ABLAP L-14564/2023	A.K.MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2023-12-12	BAIL -2	(Seat No - 10)
186	126714/2023	13.12.2023	ABLAP L-14478/2023	S BARIK	C.O.	COURT NO. 11	Order Dtd. 2023-12-12		(Seat No - 10)
187	126715/2023	13.12.2023	ABLAP L-13508/2023	P K LENKA	C.O.	COURT NO. 11	Order Dtd. 2023-12-12	BAIL -2	(Seat No - 11)
188	126716/2023	13.12.2023	ABLAP L-14566/2023	A.K.MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2023-12-12	BAIL -2	(Seat No - 10)
189	126717/2023	13.12.2023	ABLAP L-13521/2023	BISWARANJAN DALAI	C.O.	COURT NO. 11	Order Dtd. 2024-01-02	BAIL -2	(Seat No - 11)
190	126718/2023	13.12.2023	ABLAP L-12793/2023	H K TRIPATHY	C.O.	COURT NO. 11	Order Dtd. 2023-12-12	BAIL -1	(Seat No - 1)
191	126719/2023	13.12.2023	ABLAP L-11632/2023	R.K.MALLICK	C.O.	COURT NO. 11	Order Dtd. 2023-10-18	BAIL -2	(Seat No -)

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192	126720/2023	13.12.2023	ABLAP L-12769/2023	BIJAYA KUMAR SAHOO	C.O.	COURT NO. 11	Order Dtd. 2023-12-12	BAIL -1	(Seat No - 1)
193	126721/2023	13.12.2023	ABLAP L-12751/2023	LAXMIDHAR MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2023-12-19	BAIL -1	(Seat No - 1)
194	126722/2023	13.12.2023	ABLAP L-9189/2023	P.BEHERA	C.O.	COURT NO. 11	Order Dtd. 2023-10-16	BAIL -1	(Seat No - 6)
195	126723/2023	13.12.2023	ABLAP L-12781/2023	B.B.MALLICK	C.O.	COURT NO. 11	Order Dtd. 2023-12-12	BAIL -1	(Seat No - 1)
196	126724/2023	13.12.2023	ABLAP L-11294/2023	R.K.MALLICK	C.O.	COURT NO. 11	Order Dtd. 2023-10-17	BAIL -1	(Seat No - 6)
197	126725/2023	13.12.2023	ABLAP L-14573/2023	T.K. DAS	C.O.	COURT NO. 11	Order Dtd. 2023-12-12	BAIL -2	(Seat No - 10)
198	126726/2023	13.12.2023	ABLAP L-14596/2023	J.KAMILA	C.O.	COURT NO. 11	Order Dtd. 2023-12-12	BAIL -2	(Seat No - 10)
199	126727/2023	13.12.2023	ABLAP L-14595/2023	P.N.NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024-01-30	BAIL -2	(Seat No - 10)
2	12672	13.12.	ABLAP	B. DAS	C.O	COUR	Order Dtd.	BAIL	(S

00	8/2023	2023	L-4594/2023		.	T NO. 11	2023-07-05	-2	eat No - 12)
201	126729/2023	13.12.2023	ABLAP L-14592/2023	P.K.MOHANTY	C.O.	COUR T NO. 11	Order Dtd. 2024-01-30	BAIL -2	(S eat No - 10)
202	126730/2023	13.12.2023	ABLAP L-14586/2023	B.P. TANGA	C.O.	COUR T NO. 11	Order Dtd. 2023-12-12	BAIL -2	(S eat No - 10)
203	126731/2023	13.12.2023	ABLAP L-14584/2023	M.R. SAHOO	C.O.	COUR T NO. 11	Order Dtd. 2024-01-30	BAIL -2	(S eat No - 10)
204	126732/2023	13.12.2023	ABLAP L-12736/2023	R K BARIK	C.O.	COUR T NO. 11	Order Dtd. 2023-12-12	BAIL -1	(S eat No - 1)
205	126733/2023	13.12.2023	ABLAP L-14582/2023	M.M. NAYAK	C.O.	COUR T NO. 11	Order Dtd. 2023-12-12	BAIL -2	(S eat No - 10)
206	126734/2023	13.12.2023	ABLAP L-14578/2023	M.R. SAHOO	C.O.	COUR T NO. 11	Order Dtd. 2023-12-12	BAIL -2	(S eat No - 10)
207	126735/2023	13.12.2023	ABLAP L-12408/2023	H K MOHANTA	C.O.	COUR T NO. 11	Order Dtd. 2023-12-12	BAIL -1	(S eat No - 6)

208	126736/2023	13.12.2023	ABLAP L-14577/2023	BALARAM SINGH	C.O.	COURT NO. 11	Order Dtd. 2024-01-30	BAIL -2	(Seat No - 10)
209	126737/2023	13.12.2023	ABLAP L-10391/2023	P K MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2023-12-12		(Seat No - 10)
210	126738/2023	13.12.2023	BLAPL -13002/2023	SOMANATH MITRA	C.O.	COURT NO. 11	Order Dtd. 2023-12-12	BAIL -2	(Seat No - 11)
211	126739/2023	13.12.2023	ABLAP L-9724/2023	P K BARIK	C.O.	COURT NO. 11	Order Dtd. 2023-12-12	BAIL -1	(Seat No - 3)
212	126740/2023	13.12.2023	BLAPL -13375/2023	RABINDRA NATH PANDA	C.O.	COURT NO. 11	Order Dtd. 2023-12-12	BAIL -1	(Seat No - 3)
213	126741/2023	13.12.2023	RSA-408/2023	D.NAYAK	C.O.	COURT NO. 11	Order Dtd. 2023-12-04		(Seat No - 3)
214	126742/2023	13.12.2023	CRLMA -412/2023	R.K.BARIK	C.O.	COURT NO. 11	Order Dtd. 2023-12-08	BAIL -2	(Seat No - 8)
215	126743/2023	13.12.2023	ABLAP L-9575/2023	ASHOK KUMAR SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-12-12	BAIL -1	(Seat No - 2)
21	126744/2023	13.12.2023	CRLMA -	R.K.BARIK	C.O.	COURT	Order Dtd. 2023-12-08	BAIL -2	(Seat

6	3		411/2023			NO. 2 OLD			t No - 8)
217	126745/2023	13.12.2023	ABLAP L-8971/2023	BIJAY KU. DALAI	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-12-12	BAIL -1	(Seat No - 5)
218	126746/2023	13.12.2023	WP (C) - 40188/2023	PARSURAM PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-12-11	WRIT BRANCH-4	(Seat No - 17)
219	126747/2023	13.12.2023	ABLAP L-6156/2023	S MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2023-08-09	BAIL -1	(Seat No - 2)
220	126748/2023	13.12.2023	WP (C) - 40179/2023	PARSURAM PANDA	C.O.	COURT NO. 7	Order Dtd. 2023-12-11	WRIT BRANCH-4	(Seat No - 17)
221	126749/2023	13.12.2023	ABLAP L-10038/2021	BALARAM SINGH	C.O.	COURT NO. 7	Order Dtd. 2022-08-05	BAIL -1	(Seat No - 6)
222	126750/2023	13.12.2023	WP (C) - 40185/2023	PARSURAM PANDA	C.O.	COURT NO. 7	Order Dtd. 2023-12-11	WRIT BRANCH-4	(Seat No - 17)
223	126751/2023	13.12.2023	WP (C) - 40181/2023	PARSURAM PANDA	C.O.	COURT NO. 7	Order Dtd. 2023-12-11	WRIT BRANCH-4	(Seat No - 17)
224	126752/2023	13.12.2023	ABLAP L-16703	M R ROUSTRAY	C.O.	COURT NO.	Order Dtd. 2023-09-12	BAIL -1	(Seat

			/2022			7			No-4)
225	126753/2023	13.12.2023	WP (C) - 40180/2023	PARSURAM PANDA	C.O.	COURT NO. 7	Order Dtd. 2023-12-11	WRIT BRANCH-4	(Seat No-17)
226	126754/2023	13.12.2023	WP (C) - 40193/2023	PARSURAM PANDA	C.O.	COURT NO. 7	Order Dtd. 2023-12-11	WRIT BRANCH-4	(Seat No-17)
227	126755/2023	13.12.2023	WP (C) - 40182/2023	PARSURAM PANDA	C.O.	COURT NO. 7	Order Dtd. 2023-12-11	WRIT BRANCH-4	(Seat No-17)
228	126756/2023	13.12.2023	WP (C) - 40194/2023	PARSURAM PANDA	C.O.	COURT NO. 7	Order Dtd. 2023-12-11	WRIT BRANCH-4	(Seat No-17)
229	126757/2023	13.12.2023	RSA-31/2020	ANIL SAHOO	C.O.	COURT NO. 7	Order Dtd. 2023-12-04	SECOND APPEAL	(Seat No-2)
230	126758/2023	13.12.2023	WP (C) - 40419/2023	P.K.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-7	(Seat No-5)
231	126759/2023	13.12.2023	CRLMP - 2329/2023	G.R. PATRA	C.O.	COURT NO. 17	Order Dtd. 2024-01-04	WRIT BRANCH-2	(Seat No-50)
232	126760/2023	13.12.2023	RSA-223/2023	A K MOHANTY	C.O.	COURT NO.	Order Dtd. 2023-12-04		(Seat No-)

						17			No-50)
233	126761/2023	13.12.2023	CRLMP-2330/2023	M.K. PANI	C.O.	COURT NO. 17	Order Dtd. 2023-12-11	WRIT BRANCH-2	(Seat No-50)
234	126762/2023	13.12.2023	RSA-223/2023	L ACHARI	C.O.	COURT NO. 17	Order Dtd. 2023-12-04		(Seat No-50)
235	126763/2023	13.12.2023	CRLMP-2332/2023	BINAYAK MOHAPATRA	C.O.	COURT NO. 17	Order Dtd. 2024-01-08	WRIT BRANCH-2	(Seat No-50)
236	126764/2023	13.12.2023	RSA-343/2022	M/S. SAMBEET PATTANAYAK	C.O.	COURT NO. 17	Order Dtd. 2023-12-04	SECOND APPEAL	(Seat No-3)
237	126765/2023	13.12.2023	CRLMP-2333/2023	BRAJA MOHAN SARANGI	C.O.	COURT NO. 17	Order Dtd. 2023-12-11	WRIT BRANCH-2	(Seat No-50)
238	126766/2023	13.12.2023	RSA-343/2022	DILIP SAMAL	C.O.	COURT NO. 17	Order Dtd. 2023-12-04	SECOND APPEAL	(Seat No-3)
239	126767/2023	13.12.2023	CRLMP-2339/2023	P.K.JENA	C.O.	COURT NO. 17	Order Dtd. 2023-12-11	WRIT BRANCH-2	(Seat No-50)
240	126768/2023	13.12.2023	RSA-196/2	PITABAS NAYAK	C.O.	COURT	Order Dtd. 2023-12-04	SECOND	(Seat

0	3		022			NO. 17		APPE AL	t No - 1)
2 4 1	12676 9/202 3	13.12. 2023	CRLMP - 2340/ 2023	BALARAM SINGH	C.O .	COUR T NO. 17	Order Dtd. 2023-12-18	WRIT BRAN CH-2	(S ea t No - 50)
2 4 2	12677 0/202 3	13.12. 2023	RSA- 196/2 022	J P KAR	C.O .	COUR T NO. 17	Order Dtd. 2023-12-04	SECO ND APPE AL	(S ea t No - 1)
2 4 3	12677 1/202 3	13.12. 2023	CRLMP - 2341/ 2023	B. SINGH	C.O .	COUR T NO. 17	Order Dtd. 2023-12-18	WRIT BRAN CH-2	(S ea t No - 50)
2 4 4	12677 2/202 3	13.12. 2023	RSA- 214/2 017	T BAG	C.O .	COUR T NO. 17	Order Dtd. 2023-12-04	SECO ND APPE AL	(S ea t No - 2)
2 4 5	12677 3/202 3	13.12. 2023	CRLMP - 2342/ 2023	BALARAM SINGH	C.O .	COUR T NO. 17	Order Dtd. 2023-12-11	WRIT BRAN CH-2	(S ea t No - 50)
2 4 6	12677 4/202 3	13.12. 2023	WP (C) - 40195 /2023	PARSURAM PANDA	C.O .	COUR T NO. 17	Order Dtd. 2023-12-11	WRIT BRAN CH-4	(S ea t No - 17)
2 4 7	12677 5/202 3	13.12. 2023	WP (C) - 40196 /2023	PARSURAM PANDA	C.O .	COUR T NO. 17	Order Dtd. 2023-12-11	WRIT BRAN CH-4	(S ea t No - 17)
2 4	12677 6/202	13.12. 2023	WP (C) -	PARSURAM PANDA	C.O .	COUR T	Order Dtd. 2023-12-11	WRIT BRAN	(S ea

8	3		40192 /2023			NO. 17		CH-4	t No - 17)
2 4 9	12677 7/202 3	13.12. 2023	WP (C) - 35991 /2023	R.R. DAS	C.O .	COUR T NO. 10	Order Dtd. 2024-01-08	WRIT BRAN CH-5	(S ea t No - 32)
2 5 0	12677 9/202 3	13.12. 2023	WP (C) - 18762 /2015	H.K.MOHANTA	C.O .	COUR T NO. 10	Order Dtd. 2024-01-09	WRIT BRAN CH-8	(S ea t No - 39)
2 5 1	12678 0/202 3	13.12. 2023	WP (C) - 26193 /2022	D.K.DEHURY	C.O .	COUR T NO. 10	Order Dtd. 2023-12-04	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 5)
2 5 2	12678 1/202 3	13.12. 2023	WP (C) - 32454 /2023	T. BAG	C.O .	COUR T NO. 10	Order Dtd. 2023-12-12	WRIT BRAN CH (DIV ISIO N BENC H-3)	(S ea t No - 12 2)
2 5 3	12678 2/202 3	13.12. 2023	RSA- 325/2 016	G JAYASINGH	C.O .	COUR T NO. 10	Order Dtd. 2023-12-04	SECO ND APPE AL	(S ea t No - 1)
2 5 4	12678 3/202 3	13.12. 2023	WP (C) - 26194 /2022	D.K.DEHURY	C.O .	COUR T NO. 10	Order Dtd. 2023-12-04	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 5)
2 5 5	12678 4/202 3	13.12. 2023	WP (C) - 26195 /2022	D.K.DEHURY	C.O .	COUR T NO. 10	Order Dtd. 2023-12-04	WRIT BRAN CH (DIV No	(S ea t No

								ISIO N BENC H-1)	- 10 5)
2 5 6	12678 5/202 3	13.12. 2023	RSA- 328/2 016	LAXMIDHAR MOHANTY	C.O .	COUR T NO. 10	Order Dtd. 2023-12-04	SECO ND APPE AL	(S ea t No - 1)
2 5 7	12678 6/202 3	13.12. 2023	WP (C) - 26196 /2022	D.K.DEHURY	C.O .	COUR T NO. 10	Order Dtd. 2023-12-04	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 5)
2 5 8	12678 7/202 3	13.12. 2023	WP (C) - 26197 /2022	D.K.DEHURY	C.O .	COUR T NO. 10	Order Dtd. 2023-12-04	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 5)
2 5 9	12678 8/202 3	13.12. 2023	RSA- 334/2 016	RASHMI KANTA SAHU	C.O .	COUR T NO. 10	Order Dtd. 2023-12-04	SECO ND APPE AL	(S ea t No - 1)
2 6 0	12678 9/202 3	13.12. 2023	WP (C) - 36929 /2022	D.K.DEHURY	C.O .	COUR T NO. 10	Order Dtd. 2023-12-04	WRIT BRAN CH (DIV ISIO N BENC H-3)	(S ea t No - 11 7)
2 6 1	12679 0/202 3	13.12. 2023	RSA- 107/2 022	A K MOHANTY	C.O .	COUR T NO. 10	Order Dtd. 2023-12-04	SECO ND APPE AL	(S ea t No - 1)
2 6 2	12679 1/202 3	13.12. 2023	WP (C) - 36930 /2022	D.K.DEHURY	C.O .	COUR T NO. 10	Order Dtd. 2023-12-04	WRIT BRAN CH (DIV ISIO N BENC	(S ea t No - 11 7)

								H-3)	
263	12679 2/2023	13.12. 2023	RSA- 161/2 019	P C MOHANTY	C.O .	COUR T NO. 10	Order Dtd. 2023-12-04	SECO ND APPE AL	(S ea t No - 5)
264	12679 3/2023	13.12. 2023	CRLMC - 3984/ 2023	TUSAR KANTI PRAHARAJ	C.O .	COUR T NO. 10	Order Dtd. 2023-12-07	CRIM INAL MISC	(S ea t No - 6)
265	12679 4/2023	13.12. 2023	WP (C) - 26192 /2022	D.K.DEHURY	C.O .	COUR T NO. 10	Order Dtd. 2023-12-04	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 5)
266	12679 5/2023	13.12. 2023	RSA- 161/2 019	A K ACHARYA	C.O .	COUR T NO. 10	Order Dtd. 2023-12-04	SECO ND APPE AL	(S ea t No - 5)
267	12679 6/2023	13.12. 2023	RSA- 283/2 019	S MOHARANA	C.O .	COUR T NO. 10	Order Dtd. 2023-12-04	SECO ND APPE AL	(S ea t No - 6)
268	12679 7/2023	13.12. 2023	RSA- 283/2 019	S C MEKAP	C.O .	COUR T NO. 10	Order Dtd. 2023-12-04	SECO ND APPE AL	(S ea t No - 6)
269	12679 8/2023	13.12. 2023	WP (C) - 40131 /2023	P.R.SWAIN	C.O .	COUR T NO. 10	Order Dtd. 2023-12-12	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 8)
270	12679 9/2023	13.12. 2023	RSA- 283/2 019	BISWAJIT DAS	C.O .	COUR T NO. 10	Order Dtd. 2023-12-04	SECO ND APPE AL	(S ea t No - 6)

271	12680 0/2023	13.12. 2023	WP (C) - 40133 /2023	P.R.SWAIN	C.O. .	COUR T NO. 10	Order Dtd. 2023-12-12	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 8)
272	12680 1/2023	13.12. 2023	WP (C) - 40134 /2023	P.R.SWAIN	C.O. .	COUR T NO. 10	Order Dtd. 2023-12-12	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 8)
273	12680 2/2023	13.12. 2023	WP (C) - 40135 /2023	P.R.SWAIN	C.O. .	COUR T NO. 10	Order Dtd. 2023-12-12	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 8)
274	12680 3/2023	13.12. 2023	WP (C) - 40136 /2023	P.R.SWAIN	C.O. .	COUR T NO. 10		WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 8)
275	12680 4/2023	13.12. 2023	WP (C) - 36269 /2023	M M NAYAK	C.O. .	CHIE F JUST ICE' S COUR T	Order Dtd. 2023-11-07	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 4)
276	12680 5/2023	13.12. 2023	WP (C) - 30703 /2023	M.R. ROURAY	C.O. .	CHIE F JUST ICE' S COUR T	Order Dtd. 2023-12-12	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 5)
277	12680 6/2023	13.12. 2023	WP (C) - 40386 /2023	MADAN DAS	C.O. .	CHIE F JUST ICE' S COUR	Order Dtd. 2023-12-12	WRIT BRAN CH (DIV ISIO N	(S ea t No - 11

						T		BENCH-2)	0)
278	1268077/2023	13.12.2023	WP (C) - 26290/2023	K.N. SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-12-12	WRIT BRANCH (DIVISION BENCH-1)	(Seat No - 106)
279	126808/2023	13.12.2023	WP (C) - 40413/2023	PRANAYA SWAIN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-12-12	WRIT BRANCH (DIVISION BENCH-2)	(Seat No - 111)
280	126809/2023	13.12.2023	CMAPL - 170/2023	P.K.BARIK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-12-12	M.J.C.	(Seat No - 2)
281	126810/2023	13.12.2023	WP (C) - 39570/2023	K C SAMAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-12-12	WRIT BRANCH (DIVISION BENCH-1)	(Seat No - 102)
282	126811/2023	13.12.2023	WP (C) - 33899/2023	K.C.SWAIN	C.O.	COURT NO. 6	Order Dtd. 2024-02-21	WRIT BRANCH-6	(Seat No - 36)
283	126812/2023	13.12.2023	WP (C) - 39873/2023	PRASANJIT BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-12-12	WRIT BRANCH (DIVISION BENCH-1)	(Seat No - 105)
284	126813/2023	13.12.2023	WP (C) - 40381/2023	MADAN DAS	C.O.	COURT NO. 6	Order Dtd. 2023-12-12	WRIT BRANCH (DIVISION)	(Seat No -)

								N BENC H-2)	11 0)
2 8 5	12681 4/202 3	13.12. 2023	CRLRE V- 505/2 023	M.C. MOHANATY	C.O .	COUR T NO. 6	Order Dtd. 2023-12-11	CRIM INAL REVI SION	(S ea t No - 5)
2 8 6	12681 5/202 3	13.12. 2023	WP (C) - 40377 /2023	MADAN DAS	C.O .	COUR T NO. 6	Order Dtd. 2023-12-12	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 0)
2 8 7	12681 6/202 3	13.12. 2023	CRLRE V- 526/2 023	B. DAS	C.O .	COUR T NO. 6	Order Dtd. 2024-01-18	CRIM INAL REVI SION	(S ea t No - 5)
2 8 8	12681 7/202 3	13.12. 2023	CRLRE V- 653/2 023	CHHABI RANA	C.O .	COUR T NO. 6	Order Dtd. 2023-12-08	CRIM INAL REVI SION	(S ea t No - 2)
2 8 9	12681 8/202 3	13.12. 2023	WP (C) - 40316 /2023	SANJAYA KU. SAHU	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2023-12-12	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 0)
2 9 0	12681 9/202 3	13.12. 2023	CRLRE V- 653/2 023	B.K. DAS	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2023-12-08	CRIM INAL REVI SION	(S ea t No - 2)
2 9 1	12682 0/202 3	13.12. 2023	WP (C) - 36356 /2023	M K MOHANTY	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2023-12-04	WRIT BRAN CH-1	(S ea t No - 3)
2 9	12682 1/202	13.12. 2023	WP (C) -	S P SAHOO	C.O .	CHIE F	Order Dtd. 2023-12-12	WRIT BRAN	(S ea

2	3		40139/2023			JUSTICE'S COURT		CH (DIVISION BENCH-1)	t No - 108)
293	126822/2023	13.12.2023	WP (C) - 35995/2023	K. SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-12-12	WRIT BRANCH-5	(Seat No - 32)
294	126823/2023	13.12.2023	WP (C) - 31879/2023	R.K.NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-12-12	WRIT BRANCH-8	(Seat No - 42)
295	126824/2023	13.12.2023	RSA-86/2020	PITABAS NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-12-04	SECOUND APPELLAL	(Seat No - 2)
296	126825/2023	13.12.2023	WP (C) - 40453/2023	K. SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-12-12	WRIT BRANCH (DIVISION BENCH-2)	(Seat No - 111)
297	126826/2023	13.12.2023	WP (C) - 9147/2022	B.K. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH-3)	(Seat No - 123)
298	126827/2023	13.12.2023	WP (C) - 5904/2019	Y. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-12-12	WRIT BRANCH (DIVISION BENCH-2)	(Seat No - 113)
299	126828/2023	13.12.2023	RSA-86/20	HARIHAR SUNDARA	C.O.	CHIEF	Order Dtd. 2023-12-04	SECOUND	(Seat

9	3		20			JUSTICE'S COURT		APPEAL	t No - 2)
3000	126829/2023	13.12.2023	WP (C) - 5905/2019	Y. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-12-12	WRIT BRANCH (DIVISION BENCH-2)	(Seat No - 113)
3001	126830/2023	13.12.2023	RSA-86/2020	G SUNDARA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-12-04	SECOND APPEAL	(Seat No - 2)
3002	126831/2023	13.12.2023	WP (C) - 5906/2019	Y. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-12-12	WRIT BRANCH (DIVISION BENCH-2)	(Seat No - 113)
3003	126832/2023	13.12.2023	RSA-87/2020	HARIHAR SUNDARA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-12-04	SECOND APPEAL	(Seat No - 2)
3004	126833/2023	13.12.2023	BLAPL - 9012/2023	B.B. ROUT	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-12-12	BAIL -2	(Seat No - 7)
3005	126834/2023	13.12.2023	RSA-87/2020	G SUNDARA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-12-04	SECOND APPEAL	(Seat No - 2)
3006	126835/2023	13.12.2023	WP (C) - 40407/2023	T.K.NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-12-12	WRIT BRANCH (DIVISION BENCH-2)	(Seat No - 113)

						S COUR T		ISIO N BENC H-2)	- 11 1)
3 0 7	12683 6/202 3	13.12. 2023	CRLRE V- 767/2 013	S K SWAIN	C.O .	COUR T NO. 2	Order Dtd. 2023-12-12	CRIM INAL REVI SION	(S ea t No - 4)
3 0 8	12683 7/202 3	13.12. 2023	WP (C) - 6353/ 2013	P.K.JENA	C.O .	COUR T NO. 2	Order Dtd. 5000-01-01	WRIT BRAN CH-6	(S ea t No - 16)
3 0 9	12683 8/202 3	13.12. 2023	RSA- 279/2 022	ASHUTOSH MOHANTY	C.O .	COUR T NO. 2	Order Dtd. 2023-12-04	SECO ND APPE AL	(S ea t No - 1)
3 1 0	12683 9/202 3	13.12. 2023	WP (C) - 6353/ 2013	P.K.MOHANTY	C.O .	COUR T NO. 2	Order Dtd. 2023-11-21	WRIT BRAN CH-6	(S ea t No - 16)
3 1 1	12684 0/202 3	13.12. 2023	RSA- 279/2 022	B K PATI	C.O .	COUR T NO. 2	Order Dtd. 2023-12-04	SECO ND APPE AL	(S ea t No - 1)
3 1 2	12684 1/202 3	13.12. 2023	ARBA- 42/20 22	B K MOHARANA	C.O .	COUR T NO. 2	Order Dtd. 2023-12-04	M.J. C.	(S ea t No - 1)
3 1 3	12684 2/202 3	13.12. 2023	WP (C) - 12149 /2013	P.K.MOHANTY	C.O .	COUR T NO. 2	Order Dtd. 2023-11-21	WRIT BRAN CH-1	(S ea t No - 4)
3 1 4	12684 3/202 3	13.12. 2023	BLAPL - 9894/ 2023	R DAS	C.O .	COUR T NO. 2	Order Dtd. 2023-12-12	BAIL -2	(S ea t No -

									8)
3 1 5	12684 4/202 3	13.12. 2023	BLAPL - 8924/ 2023	SANJIB KUMAR BHANJADEO	C.O .	COUR T NO. 2	Order Dtd. 2023-12-12	BAIL -1	(S ea t No - 2)
3 1 6	12684 5/202 3	13.12. 2023	WP (C) - 33018 /2011	H. JENA	C.O .	COUR T NO. 2	Order Dtd. 2023-12-08	WRIT BRAN CH-9	(S ea t No - 49)
3 1 7	12684 6/202 3	13.12. 2023	WP (C) - 33018 /2011	L.ACHARI	C.O .	COUR T NO. 2	Order Dtd. 2023-12-08	WRIT BRAN CH-9	(S ea t No - 49)
3 1 8	12684 7/202 3	13.12. 2023	WP (C) - 37991 /2023	D.K. NAIK	C.O .	COUR T NO. 2	Order Dtd. 2023-12-11	WRIT BRAN CH-3	(S ea t No - 28)
3 1 9	12684 8/202 3	13.12. 2023	WP (C) - 38412 /2023	D.K. NAIK	C.O .	COUR T NO. 2	Order Dtd. 2023-12-11	WRIT BRAN CH-8	(S ea t No - 42)
3 2 0	12684 9/202 3	13.12. 2023	WP (C) - 37979 /2023	D.K. NAIK	C.O .	COUR T NO. 2	Order Dtd. 2023-12-11	WRIT BRAN CH-3	(S ea t No - 28)
3 2 1	12685 0/202 3	13.12. 2023	WP (C) - 29513 /2023	S.MOHAPATRA	C.O .	COUR T NO. 2	Order Dtd. 2023-12-11	WRIT BRAN CH-6	(S ea t No - 26)
3 2 2	12685 1/202 3	13.12. 2023	WP (C) - 29513 /2023	J.R.NAYAK	C.O .	COUR T NO. 2	Order Dtd. 2023-12-11	WRIT BRAN CH-6	(S ea t No

									- 26)
3 2 3	12685 2/202 3	13.12. 2023	WP (C) - 29515 /2023	S.MOHAPATRA	C.O .	COUR T NO. 2	Order Dtd. 2023-12-11	WRIT BRAN CH-6	(S ea t No - 26)
3 2 4	12685 3/202 3	13.12. 2023	WP (C) - 29515 /2023	J.R.NAYAK	C.O .	COUR T NO. 2	Order Dtd. 2023-12-11	WRIT BRAN CH-6	(S ea t No - 26)
3 2 5	12685 4/202 3	13.12. 2023	WP (C) - 4658/ 2016	P.C. DAS	C.O .	COUR T NO. 2	Order Dtd. 2023-12-08	WRIT BRAN CH-2	(S ea t No - 9)
3 2 6	12685 5/202 3	13.12. 2023	WP (C) - 39362 /2023	P.N.NAYAK	C.O .	COUR T NO. 2	Order Dtd. 2023-12-12	WRIT BRAN CH-2	(S ea t No - 6)
3 2 7	12685 6/202 3	13.12. 2023	WP (C) - 29517 /2023	S.MOHAPATRA	C.O .	COUR T NO. 2	Order Dtd. 2023-12-11	WRIT BRAN CH-6	(S ea t No - 26)
3 2 8	12685 7/202 3	13.12. 2023	WP (C) - 29517 /2023	J.R.NAYAK	C.O .	COUR T NO. 2	Order Dtd. 2023-12-11	WRIT BRAN CH-6	(S ea t No - 26)
3 2 9	12685 8/202 3	13.12. 2023	WP (C) - 29519 /2023	S.MOHAPATRA	C.O .	COUR T NO. 2	Order Dtd. 2023-12-11	WRIT BRAN CH-6	(S ea t No - 26)
3 3 0	12685 9/202 3	13.12. 2023	WP (C) - 29522	M/S S. MOHAPATRA, K. MOHANTY, A.K MISHRA, R.L AGARWAL	C.O .	COUR T NO.	Order Dtd. 2023-12-11	WRIT BRAN CH-6	(S ea t

			/2023			2			No - 26)
331	126860/2023	13.12.2023	WP (C) - 29526/2023	M/S S. MOHAPATRA, K. MOHANTY, A.K MISHRA, R.L AGARWAL	C.O .	COURT NO. 2	Order Dtd. 2023-12-11	WRIT BRANCH-6	(Seat No - 26)
332	126861/2023	13.12.2023	WP (C) - 4443/2021	SANJEEV UDGATA, S.UDGATA, A.MISHRA	C.O .	COURT NO. 2	Order Dtd. 2023-12-12	WRIT BRANCH-5	(Seat No - 22)
333	126862/2023	13.12.2023	MATA-217/2023	NIRANJAN BEHERA	C.O .	COURT NO. 2	Order Dtd. 2023-12-11	FIRST APPEAL	(Seat No - 4)
334	126863/2023	13.12.2023	WP (C) - 4443/2021	B.K.SWAIN	C.O .	COURT NO. 2	Order Dtd. 2023-12-12	WRIT BRANCH-5	(Seat No - 22)
335	126864/2023	13.12.2023	WP (C) - 4444/2021	SANJEEV UDGATA, S.UDGATA, A.MISHRA	C.O .	COURT NO. 2	Order Dtd. 2023-12-12	WRIT BRANCH-5	(Seat No - 22)
336	126865/2023	13.12.2023	MATA-328/2023	AJAYA KUMAR NAYAK	C.O .	COURT NO. 1	Order Dtd. 2023-12-11	FIRST APPEAL	(Seat No - 4)
337	126866/2023	13.12.2023	WP (C) - 4444/2021	B.K.SWAIN	C.O .	COURT NO. 1	Order Dtd. 2023-12-12	WRIT BRANCH-5	(Seat No - 22)
338	126867/2023	13.12.2023	ABLAP L-	P.K. MOHANTY	C.O .	COURT	Order Dtd. 2023-12-08	BAIL -2	(Seat

8	3		13339/2023			NO. 1			t No - 10)
339	126868/2023	13.12.2023	MATA-216/2023	SAROJ KU. PARIDA	C.O.	COURT NO. 1	Order Dtd. 2023-12-12	FIRST APPEAL	(Seat No - 4)
340	126869/2023	13.12.2023	WP (C) - 37987/2023	D.K. NAIK	C.O.	COURT NO. 1	Order Dtd. 2023-12-11	WRIT BRANCH-3	(Seat No - 28)
341	126870/2023	13.12.2023	MATA-154/2022	P K MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2023-12-12	FIRST APPEAL	(Seat No - 1)
342	126871/2023	13.12.2023	WP (C) - 37982/2023	D.K. NAIK	C.O.	COURT NO. 1	Order Dtd. 2023-12-11	WRIT BRANCH-3	(Seat No - 28)
343	126872/2023	13.12.2023	WP (C) - 38418/2023	D.K. NAIK	C.O.	COURT NO. 1	Order Dtd. 2023-12-11	WRIT BRANCH-8	(Seat No - 42)
344	126873/2023	13.12.2023	WP (C) - 38417/2023	D.K. NAIK	C.O.	COURT NO. 1	Order Dtd. 2023-12-11	WRIT BRANCH-8	(Seat No - 42)
345	126874/2023	13.12.2023	MATA-45/2018	D K NAIK	C.O.	COURT NO. 3	Order Dtd. 2023-12-11	FIRST APPEAL	(Seat No - 3)
34	126875/2023	13.12.2023	WP (C) -	P K DASH	C.O.	COURT	Order Dtd. 2023-12-12	WRIT BRANCH	(Seat

6	3		38467/2023			NO. 1		CH (DIVISION BENCH-2)	t No - 113)
347	126876/2023	13.12.2023	WP (C) - 38473/2023	P K DASH	C.O.	COURT NO. 1	Order Dtd. 2023-12-12	WRIT BRANCH (DIVISION BENCH-2)	(Seat No - 113)
348	126877/2023	13.12.2023	WP (C) - 38470/2023	P K DASH	C.O.	COURT NO. 1	Order Dtd. 2024-01-09	WRIT BRANCH (DIVISION BENCH-2)	(Seat No - 113)
349	126878/2023	13.12.2023	WP (C) - 38475/2023	P K DASH	C.O.	COURT NO. 1	Order Dtd. 2024-01-09	WRIT BRANCH (DIVISION BENCH-2)	(Seat No - 113)
350	126879/2023	13.12.2023	WP (C) - 38477/2023	P K DASH	C.O.	COURT NO. 1	Order Dtd. 2023-12-12	WRIT BRANCH (DIVISION BENCH-2)	(Seat No - 113)
351	126880/2023	13.12.2023	WP (C) - 27067/2019	SANJEEV UDGATA	C.O.	COURT NO. 1	Order Dtd. 2023-12-07	WRIT BRANCH-7	(Seat No - 5)
352	126881/2023	13.12.2023	CONTC - 9504/2023	NIRANJAN ROUT	C.O.	COURT NO. 1	Order Dtd. 2023-12-11	CONT EMPT	(Seat No - 1)
353	126882/2023	13.12.2023	CONTC - 9506/	NIRANJAN ROUT	C.O.	COURT NO.	Order Dtd. 2023-12-11	CONT EMPT	(Seat

			2023			1			No - 1)
354	126883/2023	13.12.2023	CRLA-1067/2023	R. K. MALLICK	C.O.	COURT NO. 1	Order Dtd. 2023-12-11	CRIMINAL APPEAL	(Seat No - 9)
355	126884/2023	13.12.2023	CRLA-1201/2023	B. DAS	C.O.	COURT NO. 1	Order Dtd. 2023-12-11	CRIMINAL APPEAL	(Seat No - 9)
356	126885/2023	13.12.2023	CRLA-1229/2022	MR.SANJAY KUMAR DAS	C.O.	COURT NO. 5	Order Dtd. 2023-12-11	CRIMINAL APPEAL	(Seat No - 7)
357	126886/2023	13.12.2023	CRLA-300/2022	BIJAYA KUMAR SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-12-12	CRIMINAL APPEAL	(Seat No - 7)
358	126887/2023	13.12.2023	CRLA-247/2022	A. MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2023-12-12	CRIMINAL APPEAL	(Seat No - 7)
359	126894/2023	13.12.2023	CRLA-248/2022	A. MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2023-12-12	CRIMINAL APPEAL	(Seat No - 7)
360	126895/2023	13.12.2023	JCRLA - 38/2022	H. K. PATRA	C.O.	COURT NO. 5	Order Dtd. 2023-12-12	CRIMINAL APPEAL	(Seat No - 11)
361	126896/2023	13.12.2023	WP (C) - 36802/2023	B.C.PANDA	C.O.	COURT NO. 5	Order Dtd. 2023-11-22	WRIT BRANCH-6	(Seat No - 24)

3 6 2	12689 7/202 3	13.12. 2023	WP (C) - 941/2 019	DILLIP SAMAL	C.O .	COUR T NO. 5	Order Dtd. 2023-12-08	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 10 9)
3 6 3	12689 8/202 3	13.12. 2023	WP (C) - 7631/ 2017	B. R. SENAPATI	C.O .	COUR T NO. 5	Order Dtd. 2023-12-11	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 4)
3 6 4	12689 9/202 3	13.12. 2023	WP (C) - 40383 /2023	PRASANTA KUMAR JENA	C.O .	COUR T NO. 5	Order Dtd. 2023-12-12	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 0)
3 6 5	12690 1/202 3	13.12. 2023	WP (C) - 22101 /2023	I. PANDA	C.O .	COUR T NO. 5	Order Dtd. 2023-12-11	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 1)
3 6 6	12690 3/202 3	13.12. 2023	WP (C) - 22104 /2023	I. PANDA	C.O .	COUR T NO. 5	Order Dtd. 2023-12-11	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 1)
3 6 7	12691 5/202 3	13.12. 2023	CRLMP - 2301/ 2023	RANJAN KUMAR NAYAK	C.O .	COUR T NO. 5	Order Dtd. 2023-12-11	WRIT BRAN CH-2	(S ea t No - 50)
3 6 8	12691 6/202 3	13.12. 2023	WP (C) - 40402 /2023	J P KAR	C.O .	COUR T NO. 5	Order Dtd. 2023-12-12	WRIT BRAN CH-7	(S ea t No - 5)

369	126917/2023	13.12.2023	WP (C) - 40302/2023	MAHESWAR JATI	C.O.	COURT NO. 5	Order Dtd. 2023-12-12	WRIT BRAN CH-6	(Seat No - 16)
370	126918/2023	13.12.2023	WP (C) - 39516/2023	PRAKASH KU. JENA	C.O.	COURT NO. 5	Order Dtd. 2023-12-12	WRIT BRAN CH-5	(Seat No - 22)
371	126919/2023	13.12.2023	WP (C) - 39972/2023	M N MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2023-12-12	WRIT BRAN CH-2	(Seat No - 7)
372	126920/2023	13.12.2023	WP (C) - 39537/2023	M NAYAK	C.O.	COURT NO. 5	Order Dtd. 2023-12-12	WRIT BRAN CH-5	(Seat No - 22)
373	126921/2023	13.12.2023	WP (C) - 39022/2023	L K NAYAK	C.O.	COURT NO. 5	Order Dtd. 2023-12-12	WRIT BRAN CH-7	(Seat No - 55)
374	126922/2023	13.12.2023	WP (C) - 39437/2023	BRAJAKISHORE SINGH	C.O.	COURT NO. 5	Order Dtd. 2023-12-12	WRIT BRAN CH-3	(Seat No - 11)
375	126923/2023	13.12.2023	WP (C) - 39883/2023	R R DAS	C.O.	COURT NO. 10	Order Dtd. 2023-12-11	WRIT BRAN CH-1	(Seat No - 49)
376	126924/2023	13.12.2023	ABLAP L- 11001/2023	NIRANJAN SAHOO	C.O.	COURT NO. 11	Order Dtd. 2023-12-08	BAIL -1	(Seat No -)

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377	126925/2023	13.12.2023	ABLAP L-13113/2023	B DAS	C.O.	COURT NO. 11	Order Dtd. 2023-12-11	BAIL -1	(Seat No - 3)
378	126926/2023	13.12.2023	ABLAP L-14587/2023	S C SAHOO	C.O.	COURT NO. 11	Order Dtd. 2023-12-12	BAIL -2	(Seat No - 10)
379	126927/2023	13.12.2023	WP (C) - 40095/2023	J. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2023-12-12	WRIT BRANCH-3	(Seat No - 12)
380	126928/2023	13.12.2023	WP (C) - 40096/2023	J. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2023-12-12	WRIT BRANCH-3	(Seat No - 12)
381	126929/2023	13.12.2023	WP (C) - 40094/2023	J. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2023-12-12	WRIT BRANCH-3	(Seat No - 12)
382	126930/2023	13.12.2023	ABLAP L-14554/2023	H K PATRA	C.O.	COURT NO. 11	Order Dtd. 2023-12-12	BAIL -2	(Seat No - 10)
383	126931/2023	13.12.2023	WP (C) - 40098/2023	J. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-3	(Seat No - 12)
384	126932/2023	13.12.2023	ABLAP L-14290/2023	SUJIT KUMAR SWAIN	C.O.	COURT NO. 2	Order Dtd. 2023-12-12	BAIL -2	(Seat No

						OLD			-8)
385	126933/2023	13.12.2023	ABLAP L-11794/2019	D. K. JENA	C.O.	COURT NO. 7	Order Dtd. 2023-12-07	BAIL -2	(Seat No - 12)
386	126934/2023	13.12.2023	WP (C) - 39170/2023	N.K. ROUT	C.O.	DR (J)	Order Dtd. 9999-12-31	WRIT BRANCH-8	(Seat No - 29)
387	126935/2023	13.12.2023	CONTC - 7661/2023	C. R. NAYAK	C.O.	DR (J)	Order Dtd. 2023-12-05		(Seat No - 29)
388	126936/2023	13.12.2023	WP (C) - 40017/2023	N. ROUT	C.O.	DR (J)	Order Dtd. 2023-12-12	WRIT BRANCH-3	(Seat No - 12)
389	126937/2023	13.12.2023	WP (C) - 40118/2023	P.K. PANI	C.O.	DR (J)	Order Dtd. 2023-12-12	WRIT BRANCH-4	(Seat No - 17)
390	126938/2023	13.12.2023	WP (C) - 9757/2021	S.NAYAK	C.O.	COURT NO. 22	Order Dtd. 9999-12-31	WRIT BRANCH-4	(Seat No - 38)
391	126939/2023	13.12.2023	CONTC - 9437/2023	N K ROUT	C.O.	COURT NO. 22	Order Dtd. 2023-12-12		(Seat No - 38)
399	126940/2023	13.12.2023	WP (C) -	RABINDRA KUMAR PATNAIK	C.O.	COURT	Order Dtd. 2023-12-12	WRIT BRANCH	(Seat

2	3		39244 /2023			NO. 22		CH-1	t No - 31)
3 9 3	12694 1/202 3	13.12. 2023	WP (C) - 39191 /2023	M.R. ROUSTRAY	C.O .	COUR T NO. 22	Order Dtd. 2023-12-12	WRIT BRAN CH-8	(S ea t No - 29)
3 9 4	12694 2/202 3	13.12. 2023	WP (C) - 39975 /2023	RABINDRA KUMAR PATNAIK, B. JALLI, A.K. PARIDA , B. MOHAPATRA, U.K. PATNAIK	C.O .	COUR T NO. 22	Order Dtd. 2023-12-12	WRIT BRAN CH-2	(S ea t No - 7)
3 9 5	12694 3/202 3	13.12. 2023	WP (C) - 39758 /2023	MANAS PATI	C.O .	COUR T NO. 22	Order Dtd. 2023-12-11	WRIT BRAN CH-7	(S ea t No - 44)
3 9 6	12694 4/202 3	13.12. 2023	WP (C) - 39689 /2023	J. ROUT	C.O .	COUR T NO. 22	Order Dtd. 2023-12-11	WRIT BRAN CH-6	(S ea t No - 26)
3 9 7	12694 5/202 3	13.12. 2023	WP (C) - 39965 /2023	S.P. SAHOO	C.O .	COUR T NO. 22	Order Dtd. 2023-12-11	WRIT BRAN CH-2	(S ea t No - 7)
3 9 8	12694 6/202 3	13.12. 2023	WP (C) - 39172 /2023	N.K. ROUT	C.O .	COUR T NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRAN CH-8	(S ea t No - 29)
3 9 9	12694 7/202 3	13.12. 2023	WP (C) - 39194 /2023	M.R. ROUSTRAY	C.O .	COUR T NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRAN CH-8	(S ea t No - 29)
4	12694	13.12.	WP (C)	R.R. DAS	C.O	COUR	Order Dtd.	WRIT	(S

00	8/2023	2023	- 38280 /2023		.	T NO. 2 OLD	2023-11-28	BRAN CH-6	ea t No - 54)
401	12694 9/2023	13.12. 2023	WP (C) - 39674 /2023	P.K. LENKA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-12-11	WRIT BRAN CH-6	(S ea t No - 26)
402	12695 0/2023	13.12. 2023	WP (C) - 39677 /2023	P.K. LENKA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-12-11	WRIT BRAN CH-6	(S ea t No - 26)
403	12695 1/2023	13.12. 2023	WP (C) - 39646 /2023	P.K. LENKA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-12-11	WRIT BRAN CH-6	(S ea t No - 26)
404	12695 2/2023	13.12. 2023	WP (C) - 39678 /2023	P.K. LENKA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-12-11	WRIT BRAN CH-6	(S ea t No - 26)
405	12695 4/2023	13.12. 2023	WP (C) - 39648 /2023	P.K. LENKA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-12-11	WRIT BRAN CH-6	(S ea t No - 26)
406	12695 6/2023	13.12. 2023	WP (C) - 39651 /2023	P.K. LENKA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-12-11	WRIT BRAN CH-6	(S ea t No - 26)
407	12695 7/2023	13.12. 2023	WP (C) - 39665 /2023	P.K. LENKA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-12-11	WRIT BRAN CH-6	(S ea t No - 26)

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408	126958/2023	13.12.2023	WP (C) - 39680/2023	P.K. LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-12-11	WRIT BRAN CH-6	(Seat No - 26)
409	126963/2023	13.12.2023	WP (C) - 24657/2023	A K BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-12-11	WRIT BRAN CH-1	(Seat No - 2)
410	126964/2023	13.12.2023	WP (C) - 24657/2023	A K BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-12-11	WRIT BRAN CH-1	(Seat No - 2)
411	126966/2023	13.12.2023	WP (C) - 39670/2023	SURENDRA NATH PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-12-11	WRIT BRAN CH-6	(Seat No - 26)
412	126967/2023	13.12.2023	WP (C) - 39670/2023	P K LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-12-11	WRIT BRAN CH-6	(Seat No - 26)
413	126969/2023	13.12.2023	ABLAP L- 8864/2023	A K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-12-12	BAIL -2	(Seat No - 10)
414	126971/2023	13.12.2023	ABLAP L- 9101/2023	ACHYUTANANDA PATTANAİK	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-09-18	BAIL -1	(Seat No - 6)
415	126972/2023	13.12.2023	ABLAP L- 10502/2023	SARAT DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-12-12	BAIL -2	(Seat No -)

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4 1 6	12697 3/202 3	13.12. 2023	CONTC - 578/2 023	UMAKANTA CHHOTRAY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-11-15	CONT EMPT	(S ea t No - 6)
4 1 7	12697 5/202 3	13.12. 2023	WP (C) - 23736 /2015	S K ROUT	C.O .	COUR T NO. 1	Order Dtd. 2023-11-02	WRIT BRAN CH-6	(S ea t No - 24)
4 1 8	12697 6/202 3	13.12. 2023	RPFAM - 184/2 023	BIJAY KUMAR MOHANTY	C.O .	COUR T NO. 1	Order Dtd. 2023-12-11	FIRS T APPE AL	(S ea t No - 5)
4 1 9	12697 8/202 3	13.12. 2023	CMP- 1062/ 2023	NIRANJAN ROUT	C.O .	COUR T NO. 1	Order Dtd. 2023-12-07	WRIT BRAN CH-7	(S ea t No - 55)
4 2 0	12697 9/202 3	13.12. 2023	CMP- 1074/ 2023	P K JENA	C.O .	COUR T NO. 1	Order Dtd. 2023-12-11	WRIT BRAN CH-7	(S ea t No - 55)
4 2 1	12698 3/202 3	13.12. 2023	CRLA- 1318/ 2023	P.K.MOHANTY	C.O .	COUR T NO. 5	Order Dtd. 9999-12-31	CRIM INAL APPE AL	(S ea t No - 9)
4 2 2	12698 4/202 3	13.12. 2023	ABLAP L- 14670 /2023	MADAN DAS	C.O .	COUR T NO. 11	Order Dtd. 2023-12-13		(S ea t No - 9)
4 2 3	12698 5/202 3	13.12. 2023	CRLMC - 4695/ 2023	J.R. DAS	C.O .	COUR T NO. 11	Order Dtd. 2023-12-12		(S ea t No - 9)
4	12698	13.12.	CRLMC	S.MOHANTY	C.O	COUR	Order Dtd.	CRIM	(S

24	6/2023	2023	- 5118/ 2023		.	T NO. 11	2023-12-12	INAL MISC	ea t No - 4)
425	12698 7/2023	13.12. 2023	CRLMC - 5168/ 2023	MANOJ KUMAR MALLICK	C.O .	COUR T NO. 11	Order Dtd. 2023-12-12	CRIM INAL MISC	(S ea t No - 4)
426	12698 8/2023	13.12. 2023	ABLAP L- 11997 /2023	J.C BARAL	C.O .	COUR T NO. 11	Order Dtd. 2023-12-12	BAIL -1	(S ea t No - 3)
427	12698 9/2023	13.12. 2023	CRLMC - 5093/ 2023	PRADIPTA BEURA	C.O .	COUR T NO. 11	Order Dtd. 2023-12-12	CRIM INAL MISC	(S ea t No - 2)
428	12699 0/2023	13.12. 2023	ABLAP L- 11881 /2023	LAXMINARAYAN RAYATSINGH	C.O .	COUR T NO. 11	Order Dtd. 2023-12-12	BAIL -2	(S ea t No - 8)
429	12699 1/2023	13.12. 2023	ABLAP L- 10534 /2023	S.NAYAK	C.O .	COUR T NO. 11	Order Dtd. 2023-12-12	BAIL -2	(S ea t No - 7)
430	12699 2/2023	13.12. 2023	CRLMC - 5230/ 2023	J.R. DAS	C.O .	COUR T NO. 11	Order Dtd. 2023-12-12	CRIM INAL MISC	(S ea t No - 5)
431	12699 3/2023	13.12. 2023	CRLMC - 5095/ 2023	S.K. SAHU	C.O .	COUR T NO. 11	Order Dtd. 2023-12-12	CRIM INAL MISC	(S ea t No - 2)
432	12699 4/2023	13.12. 2023	CRLMC - 5197/ 2023	A.K.BEHERA	C.O .	COUR T NO. 11	Order Dtd. 2023-12-12	CRIM INAL MISC	(S ea t No - 4)

433	126995/2023	13.12.2023	CRLMC-4881/2023	J. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2023-12-12	CRIMINAL MISC	(Seat No - 7)
434	126996/2023	13.12.2023	CRLMC-5027/2023	BIBEKANANDA MAHAPATRA	C.O.	COURT NO. 11	Order Dtd. 2023-12-11	CRIMINAL MISC	(Seat No - 2)
435	126997/2023	13.12.2023	WP (C) - 40232/2023	P.K. DAS	C.O.	COURT NO. 20	Order Dtd. 2024-01-04	WRIT BRANCH-5	(Seat No - 23)
436	126999/2023	13.12.2023	RSA-412/2012	M.MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2023-12-12	SECND APPEAL	(Seat No - 2)
437	127000/2023	13.12.2023	RSA-243/2005	D.NAYAK	C.O.	COURT NO. 10	Order Dtd. 2024-02-09	SECND APPEAL	(Seat No - 4)
438	127001/2023	13.12.2023	RSA-125/2014	T. BAG	C.O.	COURT NO. 21	Order Dtd. 2024-02-09	SECND APPEAL	(Seat No - 6)
439	127002/2023	13.12.2023	RSA-410/2014	P.K. DAS	C.O.	COURT NO. 21	Order Dtd. 2024-02-08	SECND APPEAL	(Seat No - 2)
440	127003/2023	13.12.2023	SA-264/1996	A.SAHOO	C.O.	COURT NO. 21	Order Dtd. 2023-12-12	SECND APPEAL	(Seat No - 2)
441	127004/2023	13.12.2023	SA-304/1999	A.SUNDARAY	C.O.	COURT NO. 21	Order Dtd. 2023-12-13	SECND APPEAL	(Seat No -)

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4 4 2	12700 6/202 3	13.12. 2023	WP (C) - 8886/ 2019	DIBYALOCHAN SAHU	C.O .	COUR T NO. 1	Judgement Dtd. 2020- 01-06	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 4)
4 4 3	12700 7/202 3	13.12. 2023	WP (C) - 33629 /2023	P.K.DASH	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-12-12	WRIT BRAN CH-4	(S ea t No - 52)
4 4 4	12700 8/202 3	13.12. 2023	CRLMC - 5260/ 2023	BIBHUTI RANJAN MOHANTY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-12-12	CRIM INAL MISC	(S ea t No - 5)
4 4 5	12700 9/202 3	13.12. 2023	CRLMC - 5260/ 2023	BIBHUTI RANJAN MOHANTY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-12-12	CRIM INAL MISC	(S ea t No - 5)
4 4 6	12701 0/202 3	13.12. 2023	CRLMC - 5236/ 2023	L ACHARI	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-12-12	CRIM INAL MISC	(S ea t No - 5)
4 4 7	12701 1/202 3	13.12. 2023	CRLMC - 5116/ 2023	P K JENA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-12-12	CRIM INAL MISC	(S ea t No - 4)
4 4 8	12701 2/202 3	13.12. 2023	CRLMC - 4098/ 2023	S S PATTANAIAK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-12-12	CRIM INAL MISC	(S ea t No - 3)
4 4 9	12701 3/202 3	13.12. 2023	CRLMC - 4655/ 2023	P K PAL	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-12-12		(S ea t No - 3)

450	127014/2023	13.12.2023	CRLMC - 4444/2023	A K BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-12-12		(Seat No - 3)
451	127015/2023	13.12.2023	CRLMC - 4996/2023	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-12-12	CRIMINAL MISC	(Seat No - 1)
452	127016/2023	13.12.2023	ABLAP L- 5641/2023	B DAS	C.O.	COURT NO. 2	Order Dtd. 2023-12-12	BAIL -1	(Seat No - 6)
453	127017/2023	13.12.2023	ABLAP L- 9983/2023	A MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2023-12-12		(Seat No - 6)
454	127018/2023	13.12.2023	ABLAP L- 12248/2023	R K DEHURY	C.O.	COURT NO. 2	Order Dtd. 2023-12-12		(Seat No - 6)
455	127019/2023	13.12.2023	CRLMP - 2083/2023	P K MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2023-12-12	WRIT BRANCH-3	(Seat No - 51)
456	126953/2023	13.12.2023	BLAPL - 9978/2023	A.K.MAHAKUR	GENERAL		Order Dtd. 2023-12-12	BAIL -1	(Seat No - 2)
457	126955/2023	13.12.2023	WP (C) - 15776/2006	D.BEHERA	GENERAL		Order Dtd. 2023-11-29	WRIT BRANCH-1	(Seat No - 2)
458	126959/2023	13.12.2023	ABLAP L- 14544/2023	ASUTOSH TRIPATHY	GENERAL		Order Dtd. 2023-12-12	BAIL -2	(Seat No - 2)

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459	126960/2023	13.12.2023	RVWPE T-175/2023	SANDHYARANI PANI	GENERAL		Entire Brief	CIVIL REVISION	(Seat No-1)	
460	126961/2023	13.12.2023	WP (C) -12210/2012	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-12-06	WRIT BRANCH-6	(Seat No-35)	
461	126962/2023	13.12.2023	WPC (O AC) -3631/2013	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-06-26	OA Branch	(Seat No-1)	
462	126965/2023	13.12.2023	WPC (O AC) -3632/2013	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-06-26	OA Branch	(Seat No-1)	
463	126968/2023	13.12.2023	WP (C) -33012/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-22	WRIT BRANCH-5	(Seat No-20)	
464	126970/2023	13.12.2023	WPC (O AC) -188/2016	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-05-02	OA Branch	(Seat No-1)	
465	126974/2023	13.12.2023	CRLMC -5068/2023	PRABIR KUMAR RAY	GENERAL		Order Dtd. 2023-12-12	CRIMINAL MISC	(Seat No-2)	
466	126977/2023	13.12.2023	CRLMC -5116/2023	BISWAJIT PRADHAN	GENERAL		Order Dtd. 2023-12-12	CRIMINAL MISC	(Seat No-4)	

467	126980/2023	13.12.2023	WPC (OAC) - 3633/2013	SANJAY KU. BEHERA	GENERAL		Order Dtd. 2023-06-26	OA Branch	(Seat No - 1)
468	126981/2023	13.12.2023	WPC (OAC) - 3634/2013	SANJAY KU. BEHERA	GENERAL		Order Dtd. 2023-06-26	OA Branch	(Seat No - 1)
469	126982/2023	13.12.2023	WPC (OAC) - 3635/2013	SANJAY KU. BEHERA	GENERAL		Order Dtd. 2023-06-26	OA Branch	(Seat No - 1)
470	126510/2023	13.12.2023	WP (C) - 15058/2023	A SIKDAR	GENERAL		Order Dtd. 2023-11-22	WRIT BRANCH-8	(Seat No - 39)
471	126511/2023	13.12.2023	ABLAP L- 12134/2023	R K MALLICK	GENERAL		Order Dtd. 2023-10-19 Petition, Annexure,	BAIL -2	(Seat No - 10)
472	126512/2023	13.12.2023	ABLAP L- 11941/2023	R K MALLICK	GENERAL		Order Dtd. 2023-11-14 Petition, Annexure,	BAIL -1	(Seat No - 3)
473	126513/2023	13.12.2023	ABLAP L- 13657/2023	S D JENA	GENERAL		Order Dtd. 2023-11-23	BAIL -1	(Seat No - 6)
474	126517/2023	13.12.2023	WP (C) - 15621/2015	A DAS	GENERAL		Order Dtd. 2022-07-07	WRIT BRANCH-6	(Seat No - 24)
475	126523/2023	13.12.2023	WP (C) -	D K NAIK	GENERAL		Order Dtd. 2022-07-07	WRIT BRANCH	(Seat No - 1)

5	3		15621/2015		L			CH-6	t No - 24)
476	126526/2023	13.12.2023	RVWPE T-195/2022	A K OTTA	GENERAL		Petition	CIVIL REVISION	(Seat No - 1)
477	126528/2023	13.12.2023	WPC (OAC) - 747/2017	A DAS	GENERAL		Order Dtd. 2022-08-25	OA Branch	(Seat No - 1)
478	126533/2023	13.12.2023	CONTC - 9436/2023	P K PATRA	GENERAL		Order Dtd. 2023-12-07		(Seat No - 1)
479	126538/2023	13.12.2023	ABLAP L-12623/2023	P K PATRA	GENERAL		Order Dtd. 2023-12-08		(Seat No - 1)
480	126540/2023	13.12.2023	BLAPL - 13275/2023	P C DAS 2	GENERAL		Order Dtd. 2023-12-05	BAIL -2	(Seat No - 9)
481	126544/2023	13.12.2023	WA-273/2023	P K LENKA	GENERAL		Order Dtd. 2023-09-25	WRIT APPEAL	(Seat No - 5)
482	126545/2023	13.12.2023	WA-891/2021	P K LENKA	GENERAL		Order Dtd. 2023-09-25	WRIT APPEAL	(Seat No - 1)
483	126547/2023	13.12.2023	RSA-334/2016	R K SAHU	GENERAL		Judgement Dtd. 2023-12-04	SECOND APPEAL	(Seat No - 1)

484	126548/2023	13.12.2023	CRLMC - 4970/2023	S K MANDAL	GENERAL		Order Dtd. 2023-12-08	CRIMINAL MISC	(Seat No - 1)
485	126551/2023	13.12.2023	WP (C) - 8238/2023	T K BARIK	GENERAL		Order Dtd. 2023-03-29	WRIT BRANCH-6	(Seat No - 35)
486	126552/2023	13.12.2023	WP (C) - 11543/2016	H K MOHANTA	GENERAL		Order Dtd. 2023-12-05	WRIT BRANCH-4	(Seat No - 17)
487	126553/2023	13.12.2023	WP (C) - 13065/2022	M R BARIK	GENERAL		Order Dtd. 2022-05-20	WRIT BRANCH-6	(Seat No - 16)
488	126555/2023	13.12.2023	WP (C) - 1631/2015	H K DASH	GENERAL		Order Dtd. 2023-02-13	WRIT BRANCH-7	(Seat No - 18)
489	126778/2023	13.12.2023	ABLAP L- 3689/2022	SRINIBASH MOHANTY	GENERAL		Order Dtd. 2022-08-29	BAIL -2	(Seat No - 10)
490	126888/2023	13.12.2023	SA- 21/1991	S C DAS	GENERAL		Order Dtd. 2023-11-06	SECOND APPEAL	(Seat No - 3)
491	126889/2023	13.12.2023	WP (C) - 17457/2023	D K MOHANTY	GENERAL		Order Dtd. 2023-11-21	WRIT BRANCH-6	(Seat No - 25)

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4 9 2	12689 0/202 3	13.12. 2023	WP (C) - 28778 /2023	S C DASH	GEN ERA L		Order Dtd. 2023-10-06	WRIT BRAN CH-5	(S ea t No - 47)
4 9 3	12689 1/202 3	13.12. 2023	WP (C) - 5861/ 2023	M BEHERA	GEN ERA L		Order Dtd. 2023-03-29	WRIT BRAN CH-8	(S ea t No - 43)
4 9 4	12689 2/202 3	13.12. 2023	WP (C) - 21396 /2023	P K MISHRA	GEN ERA L		Order Dtd. 2023-12-05	WRIT BRAN CH-5	(S ea t No - 20)
4 9 5	12689 3/202 3	13.12. 2023	WP (C) - 4066/ 2016	S K BEHERA	GEN ERA L		Order Dtd. 2023-11-23	WRIT BRAN CH-6	(S ea t No - 25)
4 9 6	12690 0/202 3	13.12. 2023	WP (C) - 13566 /2006	P K RATH	GEN ERA L		Order Dtd. 2022-11-11		(S ea t No - 25)
4 9 7	12690 2/202 3	13.12. 2023	WP (C) - 15006 /2009	G N BARIK	GEN ERA L		Order Dtd. 2011-08-02		(S ea t No - 25)
4 9 8	12690 4/202 3	13.12. 2023	WP (C) - 14107 /2017	I PANDA	GEN ERA L		Order Dtd. 2023-12-07	WRIT BRAN CH-3	(S ea t No - 11)
4 9 9	12690 5/202 3	13.12. 2023	WPC (O AC) - 2799/ 2023	P K ROUSTRAY	GEN ERA L		Order Dtd. 2022-08-11	OA Bran ch	(S ea t

			2016						No-1)
5000	126906/2023	13.12.2023	CRLA-831/2023	D R SENAPATI	GENERAL		Order Dtd. 2023-11-28	CRIMINAL APPEAL	(Seat No-9)
5001	126907/2023	13.12.2023	CRLA-831/2023	D R SENAPATI	GENERAL		Order Dtd. 2023-11-28	CRIMINAL APPEAL	(Seat No-9)
5002	126908/2023	13.12.2023	CRLMP-785/2019	G R PATRA	GENERAL		Order Dtd. 2019-07-29 Petition, Annexure,	WRIT BRANCH-8	(Seat No-42)
5003	126909/2023	13.12.2023	BLAPL-11919/2023	M K SWAIN	GENERAL		Order Dtd. 2023-11-21		(Seat No-42)
5004	126910/2023	13.12.2023	ABLAPL-15606/2021	B K PARDHI	GENERAL		Order Dtd. 2023-01-04	BAIL-2	(Seat No-10)
5005	126911/2023	13.12.2023	RSA-384/2018	T BAG	GENERAL		Order Dtd. 2023-12-11	SECOUND APPEAL	(Seat No-2)
5006	126912/2023	13.12.2023	CONTC-8461/2023	D K MOHANTY	GENERAL		Order Dtd. 2023-11-10	CONT EMPT	(Seat No-8)
5007	126913/2023	13.12.2023	WA-2454/2023	M BEHERA	GENERAL		Order Dtd. 2023-11-08	WRIT APPEAL	(Seat No-

									2)
5 0 8	12691 4/202 3	13.12. 2023	MATA- 31/20 20	G SAHOO	GEN ERA L		Entire Order	FIRS T APPE AL	(S ea t No - 1)
5 0 9	12699 8/202 3	13.12. 2023	MATA- 10/20 17	H GENA	GEN ERA L		Decree	FIRS T APPE AL	(S ea t No - 2)
5 1 0	12700 5/202 3	13.12. 2023	CRLMC - 3809/ 2017	G.R. PATRA	GEN ERA L		Order Dtd. 2019-07-01	CRIM INAL MISC	(S ea t No - 1)

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